



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday, 19th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	MACApp./281/2013 WITH LCR	RUMI SAIKIA <b>Versus</b> BOLIN PHUKAN and 3 ORS.	MRG JALAN MR.P MAHANTA MR.C M MAHANTA MS.D PAUL	MS.R D MOZUMDAR MS.N SARMA MR.B K DAS MR.A DUTTA MRS.P M DUTTA
2	MACApp./114/2014 WITH LCR 1 FILE	ABDUL SALAM <b>Versus</b> MOMIN HUSSAIN and ANR.	MR.M TALUKDAR MS.D KALITA	MR. K K DEY MR.B K PURKAYASTHA MR V K BAROOAH MS.U K PURKAYASTHA
3	MACApp./65/2015 WITH LCR	SMTI MALOBIKA GOSWAMI BORPUJARI <b>Versus</b> SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	MS A SAIKIA MR T KALITA MR. A KAKATI MS M DEY MR S KHAN
	<b>WITH</b> MC/1037/2015 <b>in</b> MACApp./65/2015	SMTI MALOBIKA GOSWAMI BORPUJARI <b>Versus</b> SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	
4	MACApp./78/2015 WITH LCR	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MD RAKET ALI and 2 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.P K GOSWAMIR- 1and2 MRA BARMAN(R- 1&2)
5	MACApp./117/2015 WITH LCR	MD SHAJAHAN HAZARIKA and ANR <b>Versus</b> MR MUNINDRA NEOG and 2 ORS	MR.A K GUPTA MR.R S MISHRA MR.B K MISHRA	MR.S S SHARMA(R-3) MS.L SHARMA(R-3) MR.B J MUKHERJEE(R-3) MRA SHARMAR-3
6	MACApp./134/2015 WITH LCR	SRI RANJAN KUMAR DAS <b>Versus</b> MUSTT RAHIKON BIBI and 5 ORS	MR.P P DAS MR.R AHMED	MS.S ROY(R-6) MRD MONDAL(R- 1-5) MS.I DASR-6
	<b>WITH</b> I.A.(Civil)/2162/2021 <b>in</b> MACApp./134/2015	SRI RANJAN KUMAR DAS <b>Versus</b> MUSTT RAHIKON BIBI and ORS	MR. P P DAS	
	<b>WITH</b> MACApp./183/2015	RAHIKAN BIWI and 4 ORS <b>Versus</b> SRI RANJAN KUMAR DAS and ANR	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.P P DAS(R-1) MR.S HANDIQUE(R-1) MS.S ROY(R-2) MS.A THAKURIAR-2
8	MACApp./194/2015 WITH LCR	AMIT BORO <b>Versus</b> THE DIVISIONAL MANAGER and 2 ORS,	MR.M ISLAM MR.A JINNA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA

9	MACApp./197/2015 WITH LCR	NATIONAL INSURANCE CO LTD <b>Versus</b> SRI PRASANTA KUMAR DAS and 2 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR J ABEDIN (R1) MR. K I MAZUMDER (R1)
	<b>WITH</b> I.A./1672/2015 <b>in</b> MACApp./197/2015	NATIONAL INSURANCE CO. LTD <b>Versus</b> PRASANTA KUMAR DAS and 2 ORS,	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MS.D SINHA(R-1) MS.M MALLIK R-3 MR B CHANDA(R-2) MS.P S CHAKRABORTY(R-3) MS.S CHUTIA(R-3) MS.H CHUTIA(R-1)
10	MACApp./203/2015 WITH LCR	TATA AIG GENERAL INSURANCE COMPANY LTD <b>Versus</b> SMTI PARWATI BARUAH and 5 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.M CHETIA(R-6) MR.M GOGOIR-6
	<b>WITH</b> I.A./1798/2015 <b>in</b> MACApp./203/2015	TATA AIG GENERAL INSURANCE COMPANY LTD <b>Versus</b> SMTI PARWATI BARUAH and 5 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	
11	MACApp./241/2015 WITH LCR	SMTI RENU BALA DAS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S K SAHARIA MR D C NATH MR.M DAS	

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
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10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
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17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



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**[ For Monday, 19th September 2022 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 24-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5988/2022 B/O	PRADIP KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	ASSTT.S.G.I.
2	WP(C)/6074/2022 B/O	RANA KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MS. S MAHANTA MR. M MAHANTA MR A CHAKRABORTY MS SIBANI BORA	ASSTT.S.G.I.
<b>ADMISSION</b>				
3	CrI.A./227/2022	LAKHI PRASAD DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BARUAH MR. J P MORE	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/546/2022 <b>in</b> CrI.A./227/2022	LAKHI PRASAD DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BARUAH MR. J P MORE	PP, ASSAM
<b>ORDERS</b>				
4	CRL.A(J)/1/2020 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	CHARUA KACHUA @ SUSHIL KUJUR <b>Versus</b> THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/66/2020 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	RAJA RABI DAS <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
6	CrI.A./158/2022 WITH OFFICE NOTE, LCR 5 FILES	KANKANJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MR SARFRAZ NAWAZ (r-2) MR S A BARBHUYAN (r-2) PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/380/2022 <b>in</b> CrI.A./158/2022	KANKANJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
7	CrI.A./190/2022 WITH OFFICE NOTE	AMAL MUSHAHARY <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS. T M LAHKAR	SC, NIA
8	I.A.(CrI.)/274/2022 WITH LCR 4 FILES <b>in</b> CrI.A./110/2022 <b>WITH</b> CrI.A./110/2022	PIYAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	PP, ASSAM
9	I.A.(CrI.)/391/2022 WITH OFFICE NOTE, LCR 6 FILES <b>in</b> CrI.A./162/2022 <b>WITH</b> CrI.A./162/2022	PIYAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR. ATOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM PP, ASSAM
10	I.A.(CrI.)/404/2022 WITH OFFICE NOTE <b>in</b> CrI.A./169/2022  <b>WITH</b> CrI.A./169/2022	ATOWAR ALI <b>Versus</b> THE STATE OF ASSAM BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MR A K AZAD MR P DOLEY	PP, ASSAM PP, ASSAM
	<b>WITH</b> CrI.A./169/2022	BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MR A K AZAD MR P DOLEY	PP, ASSAM
11	I.A.(CrI.)/423/2022 WITH OFFICE NOTE, LCR 4 FILES, B/O <b>in</b> CrI.A./176/2022 <b>WITH</b> CrI.A./176/2022	MANTU DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
12	I.A.(CrI.)/451/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2 <b>in</b> CrI.A.(J)/81/2022 <b>WITH</b> CrI.A.(J)/81/2022	MANTU DEY <b>Versus</b> THE STATE OF ASSAM AND ANR JAHEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. B D SARMAH	PP, ASSAM
	<b>WITH</b> CrI.A.(J)/81/2022	JAHEDA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. B D SARMAH LEGAL AID COUNSEL	
13	<b>WITH</b> CrI.A./36/2022  <b>WITH</b> I.A.(CrI.)/92/2022 <b>in</b> CrI.A./36/2022	HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR  HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G SAHU MR. S A HUSSAIN MR D J HALOI  MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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**[AT 3:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Arb.P./25/2022	M/S HCC DSD VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, RAILWAY
<b><u>ADMISSION</u></b>				
2	Arb.P./11/2022 FIXED	MANI SHANKAR DAS <b>Versus</b> DEBABRATA BORDOLOI	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	MR B P BORAH MR P J DUTTA MR H MAZUMDER
3	Arb.P./14/2022	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
4	Arb.P./20/2022	M/S RAITANI ENGINEERING WORKS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MR. K GOGOI ASSTT.S.G.I.
<b><u>ORDERS</u></b>				
5	Arb.P./14/2019 SINCE DISPOSED OF, WITH OFFICE NOTE	ANGSUMAN GUPTA <b>Versus</b> SANJAY SINGH	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. M MORE MR. N D SARMA
6	Review.Pet./118/2019 FIXED, WITH WP(C)/5561/2010 (D/O)	THE BORPATHAR TEA ESTATE <b>Versus</b> ON THE DEATH OF RANJIT DUTTA CHOUDHURY HIS LEGAL HEIRS, SMT. ARCHANA DUTTA CHOUDHURY, i	MR. A SARMA MR. M SARMA MR E SHITIRI	MR. P KALITA MRS. A BHATTACHARYYA
7	Arb.P./25/2021	M/S B N SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
8	Review.Pet./106/2021 FIXED, WITH WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. B CHETRI (r-8) MS. D MUSAHARY MR K KASHYAB (r-8) MR. R BARPUJARI SC, FINANCE

9	<b>WITH</b> WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
10	I.A.(Civil)/1675/2021 FIXED <b>in</b> WP(C)/2974/2021 <b>WITH</b> WP(C)/2974/2021	KABIR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR A K AZAD	GA, ASSAM SC, GAD
11	Review.Pet./95/2022 FIXED ON 16.9.2022  <b>WITH</b> I.A.(Civil)/1581/2022 <b>in</b> Review.Pet./95/2022	KABIR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. THE UNION OF INDIA AND 3 ORS. <b>Versus</b> THE DIKOI VILLAGE AND 6 ORS.	MR. K A MAZUMDER MR A K AZAD  MR. B CHAKRABORTY T KICHU SC, C.G.C. MR. A ZHO	GA, ASSAM  GA, NAGALAND
12	Review.Pet./133/2022 FIXED, WITH Arb.P./2/2021 (D/O)	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> THE DIKOI VILLAGE AND 6 ORS. M/S SIANG ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	T KICHU MR. A ZHO  A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, NAGALAND  MR H GUPTA ASSTT.S.G.I.
<b>HEARING</b>				
13	Review.Pet./157/2019 FIXED, WITH WP(C)/4234/2017 (D/O), CAVT./929/2017  <b>WITH</b> I.A.(Civil)/62/2020 <b>in</b> Review.Pet./157/2019  <b>WITH</b> I.A.(Civil)/325/2020 <b>in</b> Review.Pet./157/2019  <b>WITH</b> I.A.(Civil)/326/2020 <b>in</b> Review.Pet./157/2019  <b>WITH</b> WP(C)/3489/2020	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  SUBRATA PURKAYASTHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  SUBRATA PURKAYASTHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. JUNM LASKAR MR. A M BARBHUIYA  MR. A M BARBHUIYA  MR. I H BARBHUIYA MS R RAJKHOWA  MR. I H BARBHUIYA MS R RAJKHOWA  MR. I H BARBHUIYA MR. R RAJKHOWA	SC, SEC. EDU. MR A R BHUYAN MRS. R DEVI MR. A R TAHBILDAR MR F A LASKAR  SC, SEC. EDU.  MR. A M BARBHUIYA SC, EDU  MR. A M BARBHUIYA SC, EDU  SC, SEC. EDU. MRS. R DEVI MR F A LASKAR MR. D H MOZUMDER

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2320/2019 WITH LCR	MAGUL HUSSAIN @ MAGBUL HAQUE <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/2335/2019 WITH LCR	SAIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
3	WP(C)/2337/2019 WITH LCR	HARIDASHI MONDAL @ BIDESHI MONDAL <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/4577/2022	MD. MOMTAJ ALI @ MONTAZ ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4681/2022 FIXED, WITH LCR	RAHIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/5992/2022 FIXED	MD. INUL HAQUE @ MD. AINUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/5994/2022 FIXED	MUSTT NAJIMA @ NAZIMA KHATUN @ NAZIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/6082/2022	MUSSTT. JAHURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/6088/2022	AMBIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED MS S DAS P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/6096/2022	SULEMAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS M D MEDHI MR. B C DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/6106/2022	KALPANA BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/6116/2022	MUSSTT HANUFA KHATUN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/6133/2022	MD. ASHROF ALI @ ASHRAB ALI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/6135/2022	JUBEDA KHATUN @ MUSSTT JUBEDA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M R ADHIKARI MS S P CHETRY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/6137/2022	HARADHAN DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
16	WP(C)/7952/2019 FIXED, WITH LCR	HIRALAL MANDAL AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B HUSSAIN MR A H AHMED MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/737/2021  WITH LCR	RABINDRA MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B HUSSAIN MR. A T SIKDER DR. C R BORUAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/3646/2020 FIXED, WITH LCR	ANUWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR J ISLAM MS N RAI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/6677/2021 WITH LCR	KADDUCH ALI @ KUDDUCH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/6680/2021	CHAN MIYA @ CHAN MIYA ALI @ MD. CHAND MIYA ALI @ CHAN MINA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/6793/2021 WITH LCR	ACHIYA KHATUN @ MUSTT ASIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

22	WP(C)/6857/2021 WITH LCR	JAMILA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR M CHANDA MS R MEDHI	SC, NRC SC, ECI SC, F.T
23	WP(C)/7025/2021 WITH LCR	MARIYAM NESSA @ MORIOM NESSA @ MORIYAM NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/7041/2021 WITH LCR	SAHATAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/7095/2021 WITH LCR	MAHIR UDDIN @ MD. MOHIR UDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. J A AHMED MR. A M ALAMAN MR. K M HASSAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/7128/2021 WITH LCR	RATNA DEB <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. K K DEY MR V K BAROOAH	SC, NRC ASSTT.S.G.I. SC, F.T
27	WP(C)/7154/2021 WITH LCR	FATEM ALI SHEIKH @ FATEM ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. N ALAM R K MR. A RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/7271/2021 WITH LCR	SAMINA KHATUN @ CHAMINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/133/2022 WITH LCR	ABDUL KARIM @ KARIM UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/565/2022 WITH LCR	MUSTT ABIRAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MRS S MALAKAR MS A BORAH MS. J GHOSH MS. R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/975/2022 WITH LCR	MOIJAN KHATUN @ MOIJAN BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	G UDDIN P SHARMA MS. P ADHIKARI MR A K AZAD MR. A H SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/987/2022 WITH LCR	MAZIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS. N HASINA R BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/1223/2022 WITH LCR	MD. SIDDIQUE ALI KHAN @ ABU SIDDIQUE KHAN @ ABU BAKKAR SIDDIQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR. M K DAS MR S PRODhani	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/2434/2022 WITH LCR	ANOWARA BEGUM @ ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/2460/2022	BIPUL DUTTA @ BIPUL CHANDRA DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S CHAUHAN MR. A R SHOME RAJ HAZARIKA MR A J GHOSH MR D NANDI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

36 WP(C)/3992/2022  
FIXED, WITH LCR

ALEYA BIBI  
**Versus**  
THE UNION OF INDIA AND 6 ORS

MR. P RAHMAN  
MR S ISLAM

GA, ASSAM  
SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

**STAY MATTERS**

37 WP(C)/7810/2018  
FIXED, WITH LCR

LOGNA RANI BAISHYA  
**Versus**  
THE UNION OF INDIA AND 8 ORS.

MR. R SARMA  
MR. S K ROY

SC, NRC  
MR J PAYENG  
ASSTT.S.G.I.  
SC, ELECTION  
COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 19th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/5551/2022 B/O	NURJAHAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
<b>MOTION</b>				
2	WP(C)/1136/2022	ASHUTUSH NATH AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY	GA, ASSAM SC, REVENUE
3	WP(C)/3804/2022	OMEGA PRINTERS AND PUBLISHERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
4	WP(C)/4173/2022	BHADRA KANTA BORAH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA	SC, P AND R.D. GA, ASSAM
5	WP(C)/4275/2022	DIPTI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
6	WP(C)/5000/2022	HIRAJYOTI HAZARIKA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MRS. B GOGOI MR. M K SARMAH	MS. B SARMA, CGC ASSTT.S.G.I.
7	WP(C)/5214/2022 FIXED	DYNA ROOF PRIVATE LTD. <b>Versus</b> KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, PNB
8	WP(C)/5297/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
9	<b>WITH</b> WP(C)/5294/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD

10	<b>WITH</b> WP(C)/5298/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
11	<b>WITH</b> WP(C)/5301/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
12	WP(C)/5822/2022 FIXED	AKKAS ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS N J DAS MRS. S ISLAM	SC, CO OP GA, ASSAM
13	WP(C)/5901/2022 FIXED	RAKHEB DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC
14	WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	ASSTT.S.G.I.
15	WP(C)/6075/2022	M/S R. D. CONSTRUCTION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MR. M SARMA MR. R SARMA	GA, ASSAM SC, PWD SC, J M B
16	WP(C)/6076/2022	BALPAKRAM MINING PVT. LTD. <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
17	WP(C)/6078/2022	BASED ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. H ALI MR. R A CHOUDHURY MS J BEGUM	SC, P AND R.D. MR. K KONWAR
18	WP(C)/6081/2022	M/S H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S SAHU MR. M K ALI	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
19	WP(C)/6083/2022	RIBHOI COAL AND COKE PVT. LTD. <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
20	WP(C)/6084/2022	SOFIQUH HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
21	WP(C)/6086/2022	SUJIT BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	SC, BTC
22	WP(C)/6093/2022	M/S ASIAN PAINT LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
23	WP(C)/6095/2022	MD. TUL TUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S M ABDULLAH P MD S HOQUE MR. S RAHMAN MR. F A FAROOQUE	SC, CO OP
24	WP(C)/6097/2022	ANGAMI GOAL TRADERS <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/6108/2022	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
26	WP(C)/6110/2022	M/S PP PLASTIC AND INDUSTRIES PVT LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

27	WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
28	WP(C)/6112/2022	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
29	WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
30	WP(C)/6114/2022	DHARANI RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	GA, ASSAM SC, EXCISE DEPTT.
31	WP(C)/6118/2022	SULTAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
32	WP(C)/6122/2022	HASTINAPUR SAMABAY SAMITI LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN	SC, CO OP
33	WP(C)/6123/2022	MADHYA BAJALI SAMABAY SAMITI LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN	SC, CO OP
34	WP(C)/6124/2022	M/S VIVEKANANDA ATMA SAHAYAK GOT AND ANR <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MRS. U BARUAH MR S KHOOND MR D J MEDHI	GA, ASSAM SC, AFDC
35	WP(C)/6125/2022	PUB BHAWANIPUR SAMABAY SAMITI LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN	SC, CO OP
36	WP(C)/6127/2022	DAKSHIN BAJALI SAMABAY SAMITI LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN	SC, CO OP
37	WP(C)/6129/2022	MANIKPUR SAMABAY SAMITI LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN	SC, CO OP
38	WP(C)/6130/2022	BAIDYA NATH RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S P ROY MS. S KUMARI JYOTISH DAS	GA, ASSAM
39	WP(C)/6131/2022	ANOWAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
40	WP(C)/6134/2022	HUNUFA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
41	WP(C)/6136/2022	NUR ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE

**ORDER (STAY VACATING)**

42	I.A.(Civil)/2539/2022 FIXED in WP(C)/4483/2022	DAWLA KHERKATARY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EXCISE DEPTT.
	<b>WITH</b> WP(C)/4483/2022	JOYMATI TALUKDAR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	R SARMAH MR H K NATH	GA, ASSAM SC, EXCISE DEPTT.
<b><u>ORDER NO STEPS</u></b>				
43	WP(C)/3768/2021 B/O	MD AZIZUL HAQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR H K J AHMED MR. N K MURRY	GA, ASSAM
<b><u>ADMISSION</u></b>				
44	WP(C)/2886/2017 FIXED (PERSONAL APPEARANCE)	M/S. TEA BROKERS GUWAHATI PVT. LTD. and ANR. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.N DEKA MR.M GOGOI	ASSTT.S.G.I.
45	WP(C)/4332/2019	MADHU RAM DAS AND 15 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL,SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.
46	WP(C)/8469/2019 FIXED	MANGALI BORO AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T CHUTIA	SC, REVENUE, MS. K. PHUKAN, G.A
	<b>WITH</b> WP(C)/5473/2017	BUDHIRAM DEKA and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.M BISWAS MR. S BISWAS	GA, ASSAM MS. M. D. BORAH (GOVT. ADVOCATE)
48	WP(C)/8848/2019 FIXED	PHENIX PROPERTIES LTD. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR B D DAS MR H K SARMA MR. K H KHANDAKAR	MS M HAZARIKA (R4, R5) GA, ASSAM MR D KHAN (R4, R5) SC, SEBI
49	WP(C)/3888/2021 B/O	BIJAN KUMAR DAS <b>Versus</b> NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R- 1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
	<b>WITH</b> WP(C)/3370/2021	SAMSUL HAQUE <b>Versus</b> NAVODAYA VIDYALAYA SAMITI AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM MRS. R S CHOWDHURY (R- 1) MS G DAS (R-1) MS. A LONGSU (R-1) MR T DAS (R-1) SC, NVS SC, PWD
51	WP(C)/5974/2021	M/S MEENA SAW MILL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
	<b>WITH</b> WP(C)/6100/2021	M/S ASSAM TIMBER AND SAW MILL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
	<b>WITH</b> WP(C)/6162/2021	M/S PARESH SAW MILL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. C K S BARUAH (C.G.C.) SC, FOREST ASSTT.S.G.I.



54	<b>WITH</b> WP(C)/6408/2021	M/S HOJAI SAW MILL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K GOGOI (R-9) ASSTT.S.G.I. SC, FOREST
55	<b>WITH</b> WP(C)/6733/2021	M/S LASKAR SAW MILL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K K PARASAR SC, FOREST
56	<b>WITH</b> WP(C)/6866/2021	M/S ASSAM SAW MILL AND INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
57	<b>WITH</b> WP(C)/6930/2021	M/S LAKSHMI SAW MILL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	ASSTT.S.G.I. SC, FOREST
58	WP(C)/5293/2022 FIXED	BIJAN BIHARI PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	GA, ASSAM
<b>ORDERS</b>				
59	I.A.(Civil)/2501/2022 FIXED <b>in</b> WP(C)/4122/2022	SAHABUDDIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR	GA, ASSAM SC, AFDC
	<b>WITH</b> WP(C)/4122/2022	SAHABUDDIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM MR. P SARMA, SC, AFDC, ASSAM
	<b>WITH</b> I.A.(Civil)/1905/2022 <b>in</b> WP(C)/4122/2022	SAHABUDDIN <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM SC, AFDC
60	<b>WITH</b> WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI	MR. T J MAHANTA (SR. ADV., R-5) GA, ASSAM MR. A SARMA MR. JUNM LASKAR (R-5) MS N KHATUN (R-5) SC, AFDC(R-1,2,3)
	<b>WITH</b> I.A.(Civil)/1501/2022 <b>in</b> WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M BHAGABATI MS. B TALUKDAR	MR. T J MAHANTA (SR. ADV.) GA, ASSAM MR. JUNM LASKAR SC, AFDC
61	<b>WITH</b> WP(C)/5920/2021	SAHABUDDIN <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	MR. M BHAGABATI (R-6) MS G BORA (R-6) MS. B TALUKDAR (R-6) MR K PUJARI GA, ASSAM SC, AFDC
62	I.A.(Civil)/2808/2022 B/O <b>in</b> WP(C)/5834/2022	NIRANJAN KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	SC, CO OP GA, ASSAM
	<b>WITH</b> WP(C)/5834/2022	NIRANJAN KALITA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR N P BARUAH MS. D SHARMA MS. N BARMAN MS. R. ENGJAIFI S RABHA	SC, CO OP GA, ASSAM

63 **WITH** WP(C)/4258/2022 M/S RAITANI ENGINEERING WORKS PVT LTD MR. A BISWAS MR R KALITA MS S AHOM SC, PWD  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

64 **WITH** WP(C)/4260/2022 M/S RAITANI ENGINEERING WORKS PVT LTD MR. A BISWAS MR R KALITA MS S AHOM SC, PWD  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Monday,19th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CIVIL BENCH-III, FROM ITEM  
NOS. 1 TO 64), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/522/2022	HEMENDRA DEBNATH AND ANR. <b>Versus</b> ALOK KUMAR AND 4 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	
2 Cont.Cas(C)/523/2022	KAMAL TALUKDAR AND 10 ORS. <b>Versus</b> AKASH DEEP, I.A.S. AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU	
3 WP(C)/4893/2022	MUN MUN SAIKIA AND 4 ORS. <b>Versus</b> OIL INDIA LTD. AND ANR.	MR P K DAS MR. M BARUAH MR. M ALOM	SC, OIL
4 WP(C)/5315/2022 FIXED	KHUDI RAM RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, AG SC, IRRIGATION SC, FINANCE
5 WP(C)/5517/2022	DEHESWAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN	GA, ASSAM
6 WP(C)/5662/2022 FIXED	MRINMAY KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	GA, ASSAM SC, IRRIGATION
7 WP(C)/5683/2022 FIXED	KUNTIL BHUYAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY	ASSTT.S.G.I.
8 WP(C)/5720/2022 FIXED	SHEKHAR BARMAN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, APDCL
9 WP(C)/5948/2022 FIXED	MRS. ASHIMA DEVI KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR A N SARMAH MR. D DAS	GA, ASSAM

10	WITH WP(C)/2218/2018	BIBHA RABHA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	GA, ASSAM MR. S C BISWAS (R-5 to 7) MR. S CHAMARIA (R-5 TO 7) MR. B CHOWDHURY (R-5 to 7) MS A DAS (R-5 to 7) MR A N SARMAH (R-5 TO 7)
11	WP(C)/6077/2022	DWIJEN GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM SC, AG SC, FINANCE
12	WP(C)/6079/2022	BABITA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K DAS MR. M J GOGOI	SC, SERICULTURE
13	WP(C)/6085/2022	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	H A AHMED MR. R ALI	GA, ASSAM SC, REVENUE
14	WP(C)/6087/2022	JIBUN NESSA SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
15	WP(C)/6089/2022	AMIRUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	H A AHMED MR. R ALI	GA, ASSAM SC, REVENUE
16	WP(C)/6091/2022 B/O	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, SEC. EDU. GA, ASSAM
17	WP(C)/6098/2022	EX CN (WO/WT) JWNGSAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
18	WP(C)/6100/2022	MANOJ KUMAR ROY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K GHOSH MS F AHMED N CHAUDHURY	GA, ASSAM
19	WP(C)/6101/2022	MD. MUSTAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N ANAND MR. D DAS MS.D SAIKIA	SC, PWD
20	WP(C)/6109/2022	MUNNALAL GOALA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, TRANSPORT SC, FINANCE SC, IWT
21	WP(C)/6115/2022	MAMATAZ BEGUM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	GA, ASSAM
22	WP(C)/6117/2022	SMT. OISHEE DHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR	GA, ASSAM SC, WATER RESOURCE
23	WP(C)/6120/2022	PADMESWAR DEKA AND 50 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
24	WP(C)/6121/2022 B/O	MISS DIPANGKI HALOI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. H. BURAGOHAİN MS A DEVI MS. H BORAH	SC, HIGHER EDU SC, APSC SC, IRRIGATION
25	WP(C)/6126/2022	MOTI KANTA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M BISWAS MR B CHOUDHURY MS M DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
26	WP(C)/6128/2022	SAMINA BIBI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM SC, AG SC, FINANCE
27	WP(C)/6138/2022 B/O	CHAYANIKA PHUKAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, P AND R.D. GA, ASSAM SC, APSC

28	WP(C)/6139/2022	SHIVNATH CHANDA <b>Versus</b> THE UNION OF INDIA AND 5 ORS <b>ADMISSION</b>	MR. B K SEN MR F HAQUE MR A HUSSAIN	ASSTT.S.G.I.
29	WP(C)/931/2018	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. G UZIR MS. H DAS MR. S M BARUAH MR. T K DAS MR. M SAIKIA MR. G J TALUKDAR	GA, ASSAM MR. D NATH (SC, PWD)
30	WP(C)/5574/2018 B/O	KANDARPA KUMAR KALITA <b>Versus</b> UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
31	WP(C)/8268/2018 FIXED	HEMANTA GOGOI AND 42 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	GA, ASSAM SC, AGRICULTURE SC, FINANCE
32	WP(C)/3410/2019 B/O	ARYAN CHETIA PHUKAN AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, APDCL
33	WP(C)/4472/2019 FIXED	BONOMALI GOHAIN KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. R HAZARIKA MR. C CHAKRAVARTY	SC, APSC SC, FINANCE DEPTT.
34	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
35	WP(C)/2663/2020 B/O	OME SALMA SULTANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DOLEY MS. R DEVI	GA, ASSAM MR P UPADHYAY (Resp. No. 5) MR A UPADHYAY (Resp. No. 5)
36	WP(C)/4029/2020 B/O	MAHENDRA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, SAD
37	WP(C)/4606/2020 B/O	NO. 115330082 EX RT/GD MUSTAQUE AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K MEDHI ASSTT.S.G.I.
38	WP(C)/221/2021 FIXED	PRAMILA BORO <b>Versus</b> THE DIRECTORATE OF PENSION AND 3 ORS	MR P KALITA MRS S GOSWAMI	GA, ASSAM MR P C GOSWAMI MR. P P DAS SC, FINANCE
39	WP(C)/1765/2021 FIXED	PURABI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A SARMA MS M BORAH MR. M K SHARMA	GA, ASSAM SC, AG MR. R K TALUKDAR (R-2)
40	WP(C)/2156/2021 B/O	JIPSINARA BEWA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, AG MS. A HUSSAIN MR R ISLAM MR. R K TALUKDAR (R-3) MS M DEKA SC, IRRIGATION SC, FINANCE
41	WP(C)/4333/2021 B/O	MUYAZZIN HUSSAIN LASKAR @ MOYAZZIN HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, P H E
42	WP(C)/4846/2021 B/O	DHAN BAHADUR PRADHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R P SARMAH MS N DAIMARI MS S P CHETRY	MR. K GOGOI ASSTT.S.G.I.

43	WP(C)/5319/2021 B/O	ANIL KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, AG SC, P H E
44	WP(C)/6786/2021 B/O	LATIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N DHAR MS. S DASGUPTA	GA, ASSAM M KATAKY MR P NAYAK (SC, FINANCE)
45	WP(C)/2199/2022 B/O	MINAKSHI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM
<b>WITH</b>				
46	WP(C)/3024/2022	SMT. MINAKSHI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. R DEVI	GA, ASSAM
47	WP(C)/3182/2022 B/O	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
48	WP(C)/3825/2022 FIXED	DEVAJIT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S BORGHAIN MS. B DEVI	GA, ASSAM SC, REVENUE
49	WP(C)/4442/2022 WITH LCR, B/O	PRANAB RONGCHONG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM

**ORDERS**

50	I.A.(Civil)/2362/2022 WITH CRP(IO)/244/2019 (D/O), FIXED in CRP(IO)/244/2019 <b>WITH</b>	BHRAMAR KUMAR MAHANTA <b>Versus</b> SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	
51	Review.Pet./7815/2021 (Filing Number)  <b>WITH</b> I.A.(Civil)/1706/2021	SHRI P.K CHOWDHARY, IAS AND 2 ORS. <b>Versus</b> SRI PRASANTA KUMAR BARUAH AND ANR. A	MR. U C RABHA	
	<b>WITH</b> I.A.(Civil)/2363/2022	P. K CHOWDHARY, IAS (RETD.) AND 2 ORS. <b>Versus</b> PRASANTA KUMAR BARUAH AND ANR.	MR. U C RABHA MR S MATAK	MR. A BISWAS MR R KALITA MS S AHOM
		BHRAMAR KUMAR MAHANTA <b>Versus</b> SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	

**HEARING**

52	WP(C)/5113/2017 B/O	GAUTAM BISWAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM
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**STAY MATTERS**

53	WP(C)/1429/2022	PRANJAL KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	SC, WATER RESOURCE
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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022

7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,19th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2337/2022	SAMAR UDDIN BARLASHKAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL J. ISLAM	PP, ASSAM
2	Bail Appln./2344/2022	DHANANJOY MANDAL @ DHANANJAY MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
3	Bail Appln./2356/2022	NIKULAS GOGOI @ PITOW AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR R L CHUTIA MR B DEORI	PP, ASSAM
4	Bail Appln./2358/2022	MAJOM ALI <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
5	Bail Appln./2364/2022	SHIVAM <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
6	Bail Appln./2365/2022	SULTAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM
7	Bail Appln./2370/2022	ASHIQUE AHMED @ ASIK AHMED <b>Versus</b> THE STATE OF ASSAM	MR. K OJHA MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
8	Bail Appln./2371/2022	MD. ABU BAKKAR @ MASHUK AHMED <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
9	Bail Appln./2375/2022	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI DR. R HOQUE	PP, ASSAM
10	Bail Appln./2377/2022	ABDUL MATLEB MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. A GONI MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM



11	Bail Appln./2380/2022	IPTISUN HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
12	Bail Appln./2381/2022	MOIN UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
13	Bail Appln./2384/2022	IMRAN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
<b>MOTION</b>				
14	AB/2716/2022	MD. SADDIQL @ SADIQL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN MS. P KHATUN	PP, ASSAM
15	AB/2722/2022	APPU HUSSAIN CHOUDHURY @ MD. APPU <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. M CHATTERJEE MR. M R ISLAM	PP, ASSAM
16	AB/2723/2022	WAJED ALI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
17	AB/2727/2022	DAITHUN DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. M K BORO MS. J WARY	PP, ASSAM
18	AB/2729/2022	JIBAN JYOTI RAY <b>Versus</b> THE STATE OF ASSAM	MR B DEKA MR. A DHANUKA	PP, ASSAM
19	AB/2731/2022	PRABAL BORPHUKAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
20	AB/2733/2022	ABDUL MUNIM @ MONAI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
21	AB/2734/2022	SHAJOL HUSSAIN @ SAJAL HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR R L CHUTIA MR B DEORI	PP, ASSAM
22	AB/2735/2022	RANJAN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. N RAJBANGSHI MR. A H CHOUDHURY	PP, ASSAM
23	AB/2737/2022	RAJESH KRO AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
24	AB/2738/2022	PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. N C DAS	PP, ASSAM
25	AB/2739/2022	RUPJYOTI SARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
26	AB/2740/2022	NITU BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
27	AB/2741/2022	MD. ZAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
28	AB/2742/2022	MANARANJAN BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR S NEOGI	PP, ASSAM
29	AB/2745/2022	RUDRA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM

**ADMISSION**

30	WP(C)/3350/2021 FIXED	LAKHINATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. C S RAY (R-5) MR. A CHAMUAH (r-4) MR. B KONWAR (r-4) MS D DUTTA (r-4) SR. GA, ASSAM SC, GHC
31	Crl.Pet./86/2022 WITH LCR 1 FILE, FIXED	DEVESH BIRWAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN	DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM
32	Crl.Pet./350/2022 FIXED	PALLAV TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI	MR B KAUSHIK (r-2) MR. S HAZARIKA (r-2) MR S SARMAH (r-2) PP, ASSAM

**BAIL HEARING (BA)**

33	Bail Appln./1868/2022 FIXED	HIMESH KHARIA @ RIMESH KHARIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
34	Bail Appln./2004/2022 WITH CASE DIARY, FIXED	DAROG ALI @ ZAKIR ALI @ JAKIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
35	Bail Appln./2178/2022 FIXED.	NURAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR R A AHMED MR M AHMED	PP, ASSAM
36	Bail Appln./2225/2022 FIXED	JUWEL HOQUE @ JUWEL ALI <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA	PP, ASSAM
37	Bail Appln./2260/2022 FIXED	ANOWAR ALI @ ANOWAR HUSSAIN SK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D KALITA P. DEVI	PP, ASSAM
38	Bail Appln./2261/2022 FIXED	JAPUNGSAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM

**BAIL HEARING**

39	AB/3088/2021 FIXED	MANNAN SHEIKH @ MD. MANNAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
40	AB/2252/2022 FIXED	HACHIBUR RASHID SARKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K H SAIKIA MR. K M MAHANTA MR S GAUTAM	PP, ASSAM
41	AB/2291/2022 FIXED	ABUL BAHAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S MUKTAR MR J I MONDAL MR A N IQBAL	PP, ASSAM
42	AB/2356/2022 FIXED	MANURANJAN CHOUHAN @ MANJUT CHOUHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
43	AB/2363/2022 FIXED	SANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
44	AB/2402/2022 FIXED	ANIL KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
45	AB/2414/2022 FIXED	SUNIL GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	PP, ASSAM

46	AB/2416/2022 FIXED	ANIL GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	PP, ASSAM
47	AB/2437/2022 FIXED	NUR MOHAMMAD @ NUR MAHAMMAD SARKAR AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
48	AB/2463/2022 FIXED	ASAR UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR	PP, ASSAM
49	AB/2466/2022 FIXED	DIPTI GOGOI BOUAH <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
50	AB/2482/2022 FIXED	ABJANUR @ AFJALUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED	PP, ASSAM
51	AB/2484/2022 FIXED	SHARIF HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
52	AB/2506/2022 FIXED.	IMRAN ALI AHMED @ IMRAN HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR S HOQUE	PP, ASSAM
53	AB/2541/2022 FIXED	KOPIL UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
54	AB/2542/2022 FIXED	TAJIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
55	AB/2551/2022 FIXED	MD. JALAL UDDIN BORBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
56	AB/2553/2022 FIXED	MUSSTT ASNUR BEGUM BORBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
57	AB/2554/2022 FIXED	ASFAL KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
	<b>WITH</b>			
58	AB/2205/2022	MONSUR ALI @ PAPUL <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
59	AB/2555/2022 FIXED	MONOWAR HUSSAIN BARBHUIYA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
60	AB/2567/2022 FIXED	NIRANJAN SHIL (ROY) @ NIRANJAN ROY <b>Versus</b> THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
61	AB/2624/2022 FIXED	KUJAN DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. N D SARMA MR. S K DAHAL	PP, ASSAM
62	AB/2643/2022 FIXED	MD. MAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
		<b><u>ORDERS</u></b>		
63	CrI.A./29/2022 WITH OFFICE NOTE, FIXED	RAJU AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/81/2022 <b>in</b> CrI.A./29/2022	RAJU AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM
64	I.A.(CrI.)/376/2022 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./5615/2022 <b>WITH</b> CrI.A./5615/2022 (Filing Number)	SAHADDI SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
65	I.A.(CrI.)/544/2022 FIXED <b>in</b> AB/2225/2022 <b>WITH</b> AB/2225/2022	SAHADDI SK <b>Versus</b> THE STATE OF ASSAM AND ANR. F MS SHARADI SHREEMOYEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	MR. V A CHOWDHURY PP, ASSAM
66	CrI.Pet./655/2022 WITH LCR 1 FILE, FIXED	AJAY BANSAL <b>Versus</b> THE STATE OF ASSAM PHANINDRA MOHAN DAS <b>Versus</b> SMTI. RUPALI DAS AND ANR	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MD. B HUSSAIN MR A H TOUFIQ	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS PP, ASSAM PP, ASSAM
<b>HEARING</b>				
67	CrI.Rev.P./278/2014 WITH LCR 3 FILES, FIXED	PUSPA BANIA @ PUSPA KANTA BANIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.G SAIKIA MR.D SAUD PP, ASSAM
68	CrI.Pet./156/2018 WITH SCANNED COPY OF LCR. FIXED. <b>WITH</b>	PRADIP PATANGIA <b>Versus</b> TARULATA SAIKIA	MR D C K HAZARIKA MS J KALITA	MR P K SINGHA MR. S K SINGH MR D K MEDHI
69	CrI.Pet./242/2018	GUL KUMAR KALITA @ PAPU KALITA <b>Versus</b> TARULATA SAIKIA	MR D C K HAZARIKA MS J KALITA	MR P K SINGHA MR. S K SINGH MR D K MEDHI
70	CrI.A./124/2021 WITH LCR 4 FILES, FIXED <b>WITH</b> I.A.(CrI.)/292/2021 <b>in</b> CrI.A./124/2021 <b>WITH</b> I.A.(CrI.)/333/2021 <b>in</b> CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR. PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM PP, ASSAM
71	CrI.A./26/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>WITH</b> I.A.(CrI.)/71/2022 <b>in</b> CrI.A./26/2022	PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR. DHANANJOY RAY @ DHANO RAY <b>Versus</b> THE STATE OF ASSAM AND ANR. DHANANJOY RAY @ DHANO RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS N RAI MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday, 19th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 10

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/524/2022	SMT. ARCHANA PHUKON <b>Versus</b> SMT. MAMOTA HOJAI	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	
2	WP(C)/4493/2022 FIXED	PALLAB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	SC, SEC. EDU. GA, ASSAM
3	WP(C)/4749/2022 FIXED	MD. NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU GA, ASSAM
4	WP(C)/4907/2022	SAMIR SARKAR <b>Versus</b> THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K SINGHA MR. D J GOGOI	MR H K DAS (R-4) MR. U PATHAK (R-4) SC, G U
	<b>WITH</b> I.A.(Civil)/2773/2022 <b>in</b> WP(C)/4907/2022	BANAJIT CHANGKAKATI <b>Versus</b> SAMIR SARKAR AND 3 ORS.	MR H K DAS MR. U PATHAK	MR. K SINGHA SC, G U
5	WP(C)/5445/2022	TARA BALA BRAHMA @ TARA BALA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, SEC. EDU. GA, ASSAM SC, BTC
6	WP(C)/5479/2022 FIXED	SANTOSH KR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE SC, BTC
7	WP(C)/5571/2022 FIXED	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. A LAL MR. U PATHAK MR A BRAHMA MS P TOKBIPI MR. M PANDIT	SC, HIGHER EDU SC, BTC
8	WP(C)/5769/2022 FIXED	AHER ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR G BORDOLOI MS. O KITS	SC, ELEM. EDU GA, ASSAM

9	WP(C)/5770/2022 FIXED	ABDUL MOTIN LASKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
10	WP(C)/5890/2022 FIXED	SMT. RAHIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	SC, SEC. EDU. MR. S HAZARIKA
11	WP(C)/5942/2022 FIXED	SHASHANKA ROY AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU
12	WP(C)/6037/2022 CAVT. NO.10162/022,	DR. HARI CHANDRA MAHANTA <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. D J DAS FOR CAVEATOR
13	WP(C)/6080/2022 B/O	DR. RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU SC, G U SC, U G C
14	WP(C)/6092/2022	RENUKA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
15	WP(C)/6094/2022	AJANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM	SC, SEC. EDU. SC, FINANCE SC, SSA
16	WP(C)/6099/2022	JUFRANA BEGOM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM
17	WP(C)/6102/2022	MD.SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. A BURAGOHAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
18	WP(C)/6103/2022	HEMALATA HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MR K KALITA MS S A KHALIFA	SC, SEC. EDU. GA, ASSAM
19	WP(C)/6104/2022 CAVT. NO.09852/022, FIXED	AVADHESH KUMAR SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
20	WP(C)/6119/2022	SIDHIRAM BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	SC, SEC. EDU. SC, K A A C SC, FINANCE
21	WP(C)/6132/2022 B/O	PRODIP KUMAR KHOUND <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
22	WP(C)/6140/2022	INDRAKALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	SC, ELEM. EDU GA, ASSAM SC, AG
<b><u>ORDER (STAY VACATING)</u></b>				
23	I.A.(Civil)/2280/2022 FIXED in WP(C)/2903/2022 <b>WITH</b> WP(C)/2903/2022	SMT. PRITY RANI CHOUDHURY, <b>Versus</b> SUMAN SINGH AND 4 ORS.  SUMAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MR K KALITA  MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. R DUBEY  SC, ELEM. EDU MRS. K DEVI MS S A KHALIFA
24	I.A.(Civil)/2426/2022 FIXED in WP(C)/4560/2021 <b>WITH</b> WP(C)/4560/2021	MAHIBUR REHMAN MONDAL <b>Versus</b> ROFIQUL MUGHAL and 4 ORS.  ROFIQUL MUGHAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD R ISLAM MS A HUSSAIN  MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ELEM. EDU MR. I H LASKAR MR. P K DEKA MS M DEKA (R-5)

**ADMISSION**

25	WP(C)/620/2018 B/O	NARENDRA PRATAP SINGH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S ISLAM MR P K DAS MR. M ALI	SC, HIGHER EDU. GA, ASSAM SC, AG SC, PENSION
26	WP(C)/4435/2019 FIXED	SABITA BARUAH <b>Versus</b> STATE OF ASSAM AND 8 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MR. S N ADHYAPAK MS. B DAS MS A BEGUM	SC, ELEM. EDU GA, ASSAM MD. M. H. CHOUDHURY MR. V. ACHUMI MR. MONZUR K CHOUDHURY MR P. R. SARMA
27	WP(C)/938/2020 FIXED	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	<b>WITH</b> I.A.(Civil)/1850/2020 <b>in</b> WP(C)/938/2020	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR
	<b>WITH</b> I.A.(Civil)/2236/2021 <b>in</b> WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
	<b>WITH</b>			
28	WP(C)/9474/2019	DR. ANUPAM DAS AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
	<b>WITH</b>			
29	WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
	<b>WITH</b>			
30	WP(C)/5195/2020	DR MANOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
31	WP(C)/938/2021 FIXED	MD. MAHBUBUR RAHMAN AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
	<b>WITH</b>			
32	WP(C)/1035/2021	MAHFUJUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, BTADC
33	WP(C)/1728/2021 FIXED	BANDANA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
34	WP(C)/1752/2021 FIXED	ANJAN MILI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-7) MR. D DEKA (r-6) MR. R B GOHAIN (r-6)
	<b>WITH</b>			
35	WP(C)/1348/2021	MONJUMONI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA MR. D DEKA MR. D DEKA MR. R B GOHAIN MR. R B GOHAIN



36	<b>WITH</b> WP(C)/1520/2021	BHUPEN KULI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU MR. S R BARUAH (R3) MR. P MAHANTA (R-7) MR. D DEKA (R6) MR. R B GOHAIN (R6)
37	<b>WITH</b> WP(C)/1656/2021	PRABITA KULI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MD S ALI	MR. P MAHANTA (R-8) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) SC, EDU
38	<b>WITH</b> WP(C)/1657/2021	JAYMATI CHARAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MD S ALI	MR. D DEKA (R-8) MR. R B GOHAIN (R-8) SC, EDU
39	<b>WITH</b> WP(C)/3588/2021	UPEN CHANDRA TAYE <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (r-6,7)
40	WP(C)/1949/2021 FIXED	SHEIKH MEHBUB ALOM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
41	WP(C)/3136/2021 FIXED	KRISHNARAM DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA
42	WP(C)/3317/2021 FIXED	GAJEN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)
43	WP(C)/4686/2021 FIXED	AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
44	<b>WITH</b> WP(C)/2345/2020	SHOHIDUL ISLAM MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
45	WP(C)/5028/2021 B/O	AFRUZA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
46	<b>WITH</b> I.A.(Civil)/1093/2022 <b>in</b> WP(C)/5028/2021	NASHIR UDDIN AHMED <b>Versus</b> AFRUZA KHATUN AND 6 ORS		SC, ELEM. EDU SC, FINANCE
46	WP(C)/447/2022 FIXED	ADITYA BHUYAN AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN MS. M SARMAH	SC, SEC. EDU. SC, FINANCE
47	WP(C)/2218/2022 FIXED	PANKAJ BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	MS. D D BARMAN, GA, ASSAM SC, EDU
48	WP(C)/4911/2022 FIXED	DR. BIREN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU SC, AG MR. S K MEDHI MR. S BORA, SC, SCERT (R-4) SC, FINANCE
49	WP(C)/5610/2022 FIXED	JYOTISHMOY BORAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU

50	<b>WITH</b> WP(C)/3770/2021	DIBYAJYOTI BORAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
<b>ORDERS</b>				
51	Cont.Cas(C)/355/2017 FIXED, WITH WP(C)6794/2013(D/O)	MAINA KUMAR DAS <b>Versus</b> PREETAM SAIKIA and ANR.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR.N SARMA(R-1) MS.K DAS(R-1) MS.R BORAH R-1
52	Cont.Cas(C)/462/2019 FIXED	MINA KALITA <b>Versus</b> MANIMALA BORTHAKUR, IAS AND ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	MR. K GOGOI MR. K GOGOI
53	Cont.Cas(C)/723/2019 B/O	SALINA AHMED <b>Versus</b> SANJIB KUMAR BHUYAN	MR. MD S HOQUE MR. M DEKA	MR. D SAIKIA (r-2) MR G PEGU (r-2) MR B KAUSHIK (r-2)
54	<b>WITH</b> WP(C)/4403/2022	SALINA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR. M DEKA	SC, ELEM. EDU
	<b>WITH</b> I.A.(Civil)/2121/2022 <b>in</b> WP(C)/4403/2022	SALINA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR. M DEKA MR S JAFRI MR. F A FAROOQUE MS S.G.KASHYAP	SC, ELEM. EDU
55	Cont.Cas(C)/31/2020 B/O	SAILENDRA NATH SARMA <b>Versus</b> PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
56	Cont.Cas(C)/631/2020 B/O	DIPANKA BARUAH AND 9 ORS. <b>Versus</b> BIJOYA CHOUDHURY, ACS	MR. K N CHOUDHURY MR. R M DEKA MR I KALITA	MS. N PHUKAN, SC, ELEM. EDU
57	Cont.Cas(C)/246/2021 FIXED, WITH WP(C)596/2018(D/O)	SMTI. CHANDRAMA DEVI <b>Versus</b> PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
58	Cont.Cas(C)/310/2021 B/O	PRASANNA SWARGIARY AND 3 ORS <b>Versus</b> MANORANJAN KAKATI and ANR.	MR. A ROSHID MS. M R DEVI	MR. A DEKA MR. N J KHATANIAR (R-1) MR B KAUSHIK (R-2)
59	Cont.Cas(C)/387/2021 FIXED	MADHU AGARWALLA <b>Versus</b> PHANINDRA JIDUNG and ANR.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
60	WP(C)/1623/2021 FIXED	RUPALI NARAH <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)
	<b>WITH</b> I.A.(Civil)/2859/2022 <b>in</b> WP(C)/1623/2021	AMULYA PRASAD SAIKIA <b>Versus</b> RUPALI NARAH AND 7 ORS	MR. D DEKA	SC, ELEM. EDU MR. B K DAS MR H GOGOI
61	WP(C)/2850/2021 FIXED	RUMEE DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU.
62	Cont.Cas(C)/251/2022 B/O	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2)

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 19th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	Crl.A./14/2020 (AT 3:00 PM)	SAULAT RASOOL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. M BISWAS MR. N MAHAJAN	PP, ASSAM MR. B B GOGOI(ADDL.PP)
<b>WITHDRAWAL</b>				
2	Bail Appln./2304/2022 B/O	AJAY GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K DEURI MR. D GOGOI	PP, ASSAM
<b>MOTION (BA)</b>				
3	Bail Appln./2336/2022	SULEMAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI	PP, ASSAM
4	Bail Appln./2346/2022	NUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
5	Bail Appln./2347/2022	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY MR. S TALUKDAR	PP, ASSAM
6	Bail Appln./2348/2022	DIGANTA ARANDHARA <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
7	Bail Appln./2350/2022	TOSER ALI @ TASER ALI <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
8	Bail Appln./2351/2022	MOYNA MIYA LASKAR @ MOYNA MIA <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
9	Bail Appln./2352/2022	UDAY NARZARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K BORO MS. J WARY	PP, ASSAM

10	Bail Appln./2353/2022	SUKHESWAR SAOTAL @ CHUKESHWAR MAZI <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
11	Bail Appln./2354/2022	MOHIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
12	Bail Appln./2355/2022	VIKASH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. I C DEKA MR. D J SAIKIA	PP, ASSAM
13	Bail Appln./2357/2022	ANANDA RAY <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
14	Bail Appln./2359/2022	DULAL SK <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	PP, ASSAM
15	Bail Appln./2360/2022	SALAMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
16	Bail Appln./2362/2022	TANGA NILLING <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
17	Bail Appln./2363/2022	ATARUL SK <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY MR. H DAS	PP, ASSAM
18	Bail Appln./2367/2022	MD MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
19	Bail Appln./2368/2022	JESHMIN BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
20	Bail Appln./2369/2022	JAKIR HUSSAIN @ JAHANGIR ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
21	Bail Appln./2373/2022	BARUL ALOM <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
22	Bail Appln./2378/2022	RAHUL PRASAD <b>Versus</b> THE STATE OF ASSAM	MR S M T CHISTIE MR T THAKURIA	PP, ASSAM
23	Bail Appln./2379/2022	AMDADUL HOQUE @ IMRAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
24	Bail Appln./2382/2022	PABITRA DEVI NEWAR @ PINKI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
25	Bail Appln./2385/2022	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN	PP, ASSAM
26	Bail Appln./2387/2022	INDRA KANTA PAIT <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
<b><u>MOTION</u></b>				
27	Crl.Pet./387/2022 B/O	C LALDINLIANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR	PP, ASSAM SC, EXCISE DEPTT.
28	Crl.Pet./938/2022	JAKIR AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
29	Crl.Pet./939/2022	SANTANU KUMAR SARMA @ SANTANU KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
30	Crl.Pet./940/2022	MD. SAFIKUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

31	AB/2726/2022	INAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
32	AB/2732/2022	KHANINDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
33	AB/2736/2022	MD. ANTAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
34	AB/2744/2022	USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
<b>ADMISSION</b>				
35	CrI.Pet./603/2022 WITH SCANNED COPY OF LCR.	MD. SABIR NISHAT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MS. S PARVEEN MR. N BARUAH PP, ASSAM
<b>BAIL HEARING (BA)</b>				
36	Bail Appln./1835/2022 WITH SCANNED COPY OF CR AND CD.	MOHAMMAD SHAKIB AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS MS. S KAUR	PP, ASSAM
37	Bail Appln./1929/2022 FIXED	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
38	Bail Appln./1946/2022 FIXED	SMT. PINKI CHETIA DAS @ PINKI SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
39	Bail Appln./1973/2022	ANJU BEGUM @ MISS SAHIDA KHATUN @ ANJU KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. R MAZUMDAR MR G PHUKAN MR H BEZBARUA MS. S. SAIKIA	PP, ASSAM
40	Bail Appln./2017/2022 WITH CASE DIARY, FIXED	INSARUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
41	Bail Appln./2028/2022 FIXED	MD SADDAM HUSSEIN <b>Versus</b> THE STATE OF ASSAM	MRS N GOSWAMI MR. S KASHYAP MS. S SARMA	PP, ASSAM
42	Bail Appln./2129/2022 FIXED	MD. ISHLAODDUN @ MD. ISHLAUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
43	Bail Appln./2146/2022 FIXED	PRINS PANDEY <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
44	Bail Appln./2162/2022 FIXED	BABAR ALI @ BABAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI	PP, ASSAM
45	Bail Appln./2197/2022 FIXED	ABHIMANYU DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
46	Bail Appln./2218/2022 FIXED	SUFIYA KHATUN @ SUFIA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
47	Bail Appln./2228/2022 FIXED	RABIAL HOQUE @ RABIYAL HOGUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
48	Bail Appln./2273/2022 FIXED	NEEL BORAH @ NEEL PAWAN BORA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

49	Bail Appln./2286/2022 FIXED	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
50	Bail Appln./2299/2022 FIXED	SAIFUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. R B SAH MR. A L MANDAL	PP, ASSAM
<b>BAIL HEARING</b>				
51	AB/350/2022 B/O	SOFIKUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
<b>WITH</b>				
52	AB/351/2022	ABDUL AJID SHEIKH <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
<b>WITH</b>				
53	AB/1180/2022	KAMARUZZAMAN SK <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
<b>WITH</b>				
54	AB/2443/2022	MD. HANIF ALI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
55	AB/1533/2022 FIXED	NABAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
56	AB/1726/2022 WITH SCANNED COPY OF CR AND CD.	MRS. TOIMAN NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
57	AB/2000/2022 WITH CASE DIARY, FIXED	MD. MUJAKKIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. U C RABHA MD A SAHAD M. H. ALI	PP, ASSAM
58	AB/2350/2022 FIXED	SURESH SINGH AND ANR. <b>Versus</b> THE STATE ASSAM	MR. N BORAH MR H MAZUMDER	PP, ASSAM
<b>WITH</b>				
59	AB/1438/2022	BARUN NANDI <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
<b>WITH</b>				
60	AB/1439/2022	DILIP SINGH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
61	AB/2390/2022 FIXED	SANTOSH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
62	AB/2488/2022 FIXED	MUBID ALI <b>Versus</b> THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
<b>STAY MATTERS</b>				
63	CrI.Rev.P./179/2018 B/O	SITARAM PRASAD <b>Versus</b> JAMUN PASWAN AND ANR.	MR. P MAHANTA MS. P SAHARIA	MR. A K GUPTA (R1) MR. R S MISHRA (R1)

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 19th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/2077/2022 FIXED in WP(C)/3668/2022	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR <b>Versus</b> UTTAM KUMAR DAS	MR P SHARMAH	MR. M DAS
	<b>WITH</b> WP(C)/3668/2022	UTTAM KUMAR DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. K N CHOUDHURY MR. M DAS	SC, AFDC
2	<b>WITH</b> WP(C)/3509/2021	UTTAM KUMAR DAS <b>Versus</b> THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC
3	I.A.(Civil)/2660/2022 FIXED in WP(C)/6187/2021	RAHIMA BEGUM <b>Versus</b> RIJUMA BEGUM AND 5 ORS.	MR J H SAIKIA	MR. D SARMAH
	<b>WITH</b> WP(C)/6187/2021 CAVT. NO. 06922/021,	RIJUMA BEGUM <b>Versus</b> RAHIMA BEGUM AND 5 ORS.	MR. M U MAHMUD MR. D SARMAH MS. M BEGUM MR S H MAHMUD	GA, ASSAM MR J H SAIKIA MR. S HAZARIKA (r-6) S. J. SAHARIAH (r-6) FOR CAVEATOR SC, ELECTION COMMISSION.

#### **ORDER (IMPLEADMENT OF PARTY)**

4	I.A.(Civil)/2800/2022 in Cont.Cas(C)/262/2018	M/S. UNEMPLOYED YOUTH ENTERPRISE <b>Versus</b> ALOK JYOTI DAS	MR J K PARAJULI	
	<b>WITH</b> Cont.Cas(C)/262/2018	M/S. UNEMPLOYED YOUTH ENTERPRISE <b>Versus</b> DIBYAJYOTI SAHARIA	MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI	
5	I.A.(Civil)/2820/2022 in Cont.Cas(C)/278/2021	ABDUL KAYUM MAZUMDAR AND 34 ORS. <b>Versus</b> RAJ CHAKRABORTY AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	

	<b>WITH</b> Cont.Cas(C)/278/2021	ABDUL KAYUM MAZUMDAR AND 34 ORS. <b>Versus</b> RAJ CHAKRABORTY AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MS. K PHUKAN (R-2) MR. B GOGOI MR. R DHAR (r-3) MR P NAYAK MR A CHALIHA MR A CHALIHA MS RUKMINI BARUA MR M BHUYAN
6	I.A.(Civil)/2821/2022 in WP(C)/5055/2022	GAUHATI UNIVERSITY, <b>Versus</b> UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST SC, U G C
	<b>WITH</b> WP(C)/5055/2022	GAUHATI UNIVERSITY, <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
<b><u>ADMISSION</u></b>				
7	WP(C)/3452/2016 FIXED	HOPNA SOREN and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R K MALAKAR MRS.H KALITA MSK R SANKAR	GA, ASSAM SC, FINANCE SC, PERSONNEL DEPT.
8	WP(C)/1821/2017	ABDUL MUKTADIR LASKAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.O LASKAR MR.U CHETRI	SC, PNRD GA, ASSAM
9	WP(C)/1861/2017	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
10	WP(C)/2766/2017 FIXED	NITUL NEOG <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.P HAZARIKA MR.M CHOUDHURY MS.P DAS MR.P K MUNIR	GA, ASSAM MR.P N GOSWAMI SC, EXCISE DEPTT.
11	WP(C)/3153/2017	DANI CHAND and ANR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.I CHOUDHURY MR.M K DAS MR.K CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
12	WP(C)/3403/2017	MANJUWARA KHATUN @ MONJURA BEGUM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. T H HAZARIKA MR.M K HUSSAIN MS.S Y AHMED MR A RASHID MR. K ISLAM MS.K SHARMA	GA, ASSAM(R1) SC, APDCL(R2-4) MR A K RAI (R5) MS K GOGOI (R5) MS. N RAI (R5)
13	WP(C)/4925/2017	KIRAN BALA LASKAR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	MRG P BHOWMIK(Sr.Adv.)(R-4) GA, ASSAM MR.N BARUA(R-3) MSS CHAKRABORTY(R-4) MRU SARMAR-3 MS.B DAS(R-4) MRSA D DEKA(R-4)
14	WP(C)/5635/2017	JABUL AHMED <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTDAPDCL and 6 ORS.	MR.S DAS MR.M DUTTA MR.P HAZARIKA	MR.N J DUTTA SC, APDCL
15	WP(C)/1173/2019 FIXED	MACHKHOWA VEGETABLE RETAILERS DEVELOPMENT ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. M BISWAS MRS. K H CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MR S PAUL	GA, ASSAM MR R BORPUJARI, SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT. SC, GMC SC, GDD
16	WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE

17	<b>WITH</b> WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
18	<b>WITH</b> WP(C)/3573/2019	DILIP BOTHRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
19	<b>WITH</b> WP(C)/3576/2019	ANUP KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
20	<b>WITH</b> WP(C)/3596/2019	M/S. SAHA TRADERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
21	WP(C)/5385/2019	FIROZA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/6263/2019	M/S. KAMAKHYA REALTORS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MS. S KATAKEY	D D BARMAN (R-1 & 2) MS KEWIZUM (SC, GMDA) (R-3)
23	WP(C)/816/2020 B/O	M/S. PROTIVA ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR, C.G.C. (R1-4) ASSTT.S.G.I.
24	<b>WITH</b> WP(C)/996/2020	M/S. PROTIVA ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR ASSTT.S.G.I.
25	<b>WITH</b> WP(C)/1156/2020	M/S. PROTIVA ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR ASSTT.S.G.I.
26	WP(C)/4700/2020 FIXED	RAJIB SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS N NATH MR. M DUTTA	SC, PWD
27	WP(C)/120/2021 FIXED	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
	<b>WITH</b> I.A.(Civil)/880/2021 <b>in</b> WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, GMC SC, GDD
	<b>WITH</b> I.A.(Civil)/763/2022 <b>in</b> WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
28	<b>WITH</b> WP(C)/702/2022	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
29	<b>WITH</b> WP(C)/1802/2022	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC

30	<b>WITH</b> WP(C)/2145/2022	GUWAHATI MUNICIPAL CORPORATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
31	WP(C)/2988/2021	AROFA AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
32	<b>WITH</b> WP(C)/3310/2021	ABDUL SABUR AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I.
33	WP(C)/3946/2021	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR <b>Versus</b> THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
34	WP(C)/4888/2021 FIXED	PRAHLAD DOLOI AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, WATER RESOURCE
35	WP(C)/6916/2021	PETER BASUMATARY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. M SARANIA MD. S U AHMED MS N BISHAYA MS N RAI MS N N SHARMA	MR. J PATOWARY (r-6) MR. V A CHOWDHURY (r-6) SC, BTC
36	WP(C)/659/2022	BIRAWATI KAMAN <b>Versus</b> THE GAUHATI HIGH COURT AND 6 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. T J MAHANTA, SC, GHC GA, ASSAM MR. A AHMED (r-7) MR J P KACHARI (r-7) SC, GHC
37	WP(C)/1852/2022	M/S TRIBENI ASSOCIATE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T HUSSAIN	GA, ASSAM MRS. R S DEURI, SC, SOIL CONSERVATION DEPARTMENT
38	WP(C)/1898/2022	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
39	<b>WITH</b> WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
40	WP(C)/4104/2022	DEBEN TAMULY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, HOUSING BOARD
41	WP(C)/4284/2022	POOJA HARDWARE STORES <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR. B CHAKRAVARTY ASSTT.S.G.I.
42	WP(C)/4549/2022 FIXED	BHARAT HEAVY ELECTRICALS LTD. <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. P K GOSWAMI MS. S CHAKRAVARTY MS. M SHARMA MS P SARMA	SC, OIL
43	<b>WITH</b> WP(C)/4021/2022	M/S DRILLMEC S.P. A <b>Versus</b> OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, OIL
	<b>WITH</b> I.A.(Civil)/2059/2022 <b>in</b> WP(C)/4021/2022	BHARAT HEAVY ELECTRICALS LTD. <b>Versus</b> M/S DRILLMEC S.P. A AND 2 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	SC, OIL

44	WP(C)/4762/2022	INAMUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	MR. S DEKA (R-5) GA, ASSAM MS. J BORO (R-5) MR J DAS (R-5)
<b><u>ORDERS</u></b>				
45	Cont.Cas(C)/504/2019	SANJIB GOSWAMI <b>Versus</b> LAKSHYESWAR GOSWAMI	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	
46	WP(C)/5915/2019 FIXED	M/S. LION HEART CONSTRUCTION AND PROJECT (SUPPLY/ROAD CONSTRUCTION/BUILDING AND FINANCE ETC.) <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. S B CHOUDHURY	SC, PNRD GA, ASSAM SC, AG
47	I.A.(Civil)/2194/2020 <b>in</b> Cont.Cas(C)/275/2019	AGARWAL STORE AND ANR. <b>Versus</b> GHANSHYAM DASS	MR D KHAN	MR. S BORA
	<b>WITH</b> Cont.Cas(C)/275/2019	AGARWAL STORE AND ANR. <b>Versus</b> DEBESWAR MALAKAR	MR H DAS MS KEWI MR D KHAN	MR. D SAIKIA MR. S BORA
48	WP(C)/3063/2020 FIXED	RIJU MONI BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
49	Cont.Cas(C)/185/2021	JOHIRUL ISLAM AND 11 ORS <b>Versus</b> SARFRAZ HOQUE AND ANR	DR. B AHMED MR. D HUSSAIN MR. R A CHOUDHURY	
50	I.A.(Civil)/2337/2021 <b>in</b> WP(C)/3386/2021	CHARAN BORGAYARY <b>Versus</b> THE BLOCK DEVELOPMENT OFFICER, BOROBAZAR T.D. BLOCK	MR. B J MUKHERJEE SC, BTC	
	<b>WITH</b> WP(C)/3386/2021	CHARAN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BURAGOHAİN MR. B J MUKHERJEE MS R SAHA	SC, PNRD MR R DHAR (R-6) MR B C MUCHAHARY (R-6) SC, BTC
51	WP(C)/4072/2021 FIXED	SANDHYA RANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI MS. M BEGUM	GA, ASSAM
52	WP(C)/4164/2021 FIXED	NANDI GOALA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
53	WP(C)/4205/2021	DARRANG MATSHYAJIBI SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MRS. S ISLAM	GA, ASSAM
	<b>WITH</b> WP(C)/1891/2021 CAVT. NO. 02422/021,	MANGALDAI PIONEERS CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, CO OP GA, ASSAM MR. D P BORAH FOR CAVEATOR
55	WP(C)/2749/2021 CAVT. NO. 02422/021,	SATI RADHIKA MATSYAJIBI SAMABAI SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M CHETIA MR J DAS MR. M GOGOI	GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPARTMENT) MR. D P BORAH FOR CAVEATOR
56	I.A.(Civil)/1061/2022 FIXED <b>in</b> WP(C)/3556/2021	THE UNION OF INDIA , <b>Versus</b> DINESH SAH		

	<b>WITH</b> WP(C)/3556/2021	DINESH SAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MRS. UMA CHAKRABORTY (SR. RAILWAY ADVOCATE) MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR SC, RAILWAY
57	I.A.(Civil)/2141/2022 <b>in</b> LA.App./7446/2022	THE DEPUTY COMMISSIONER, NAGAON <b>Versus</b> HARESHWAR BORAH AND ANR.	MR. R BORPUJARI	
	<b>WITH</b> LA.App./7446/2022 (Filing Number)	THE DEPUTY COMMISSIONER, NAGAON <b>Versus</b> HARESHWAR BORAH AND ANR. F	MR. R BORPUJARI	
	<b>WITH</b> I.A.(Civil)/7447/2022 (Filing Number)	THE DEPUTY COMMISSIONER, NAGAON <b>Versus</b> HARESHWAR BORAH AND ANR. F	MR. R BORPUJARI	
58	I.A.(Civil)/2838/2022 <b>in</b> WP(C)/3463/2016	ON THE DEATH OF MOINUL HAUQE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A Z AHMED	GA, ASSAM SC, PWD SC, REVENUE
	<b>WITH</b> WP(C)/3463/2016	ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.L R MAZUMDER	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, PWD
	<b>WITH</b> I.A.(Civil)/843/2022 <b>in</b> WP(C)/3463/2016	ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. L R MAZUMDER	SC, PWD ASSTT.S.G.I. SC, REVENUE
59	WP(C)/3519/2022	MD. NEKIBUL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM	GA, ASSAM SC, GMC SC, G M D A
<b><u>STAY MATTERS</u></b>				
60	WP(C)/2110/2022	ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
61	I.A.(Civil)/2431/2022 <b>in</b> WP(C)/1960/2022	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION <b>Versus</b> BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) AND ANR.	MR. N C DAS	MR D DAS MS. S SARMAH SC, FINANCE
	<b>WITH</b> WP(C)/1960/2022	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	SC, FINANCE SC, ATPPF
62	WP(C)/2496/2022	AMAR ALI SHEIKH <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. T J MAHANTA MR. N BARMAN MR. B K GOSWAMI	SC UCO BANK MR H GUPTA (R-1) ASSTT.S.G.I. SC, F C I
63	WP(C)/2806/2022 B/O	NITI CHAKRABORTY AND 40 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM MRS. R DEVI (C.G.C., R3, R4) SC, REVENUE ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 19th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/2725/2022	BOSER ALI <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
2	I.A.(Civil)/1050/2022 WITH OFFICE NOTE in WP(C)/1203/2018 <b>WITH</b> WP(C)/1203/2018	SMT. ANU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY	GA, ASSAM
		SMT. ANU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI	GA, ASSAM
<b>ADMISSION</b>				
3	WP(C)/2667/2016 FIXED	ROLL NO.SHI/NG/ST/260715/39535 HANIF SIKDAR <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR.D K SAIKIA MRS. A GAYAN ASSTT.S.G.I. SC, C.G.C.
4	WP(C)/1222/2017 FIXED	RAJU KUMAR <b>Versus</b> THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
	<b>WITH</b> I.A.(Civil)/1210/2017 in WP(C)/1222/2017	RAJU KUMAR <b>Versus</b> THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I
5	WP(C)/1211/2017	FARUK ALI AHMED <b>Versus</b> THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.M BHAGABATI(R-7) MSG BORA(R-7) MR.P K ROY SC, F C I
	<b>WITH</b> I.A.(Civil)/1206/2017 in WP(C)/1211/2017	FARUK ALI AHMED <b>Versus</b> THE FOOD CORPORATION OF INDIA and 6 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.P K ROY SC, F C I



6	WP(C)/8711/2018	SANKAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO MS. U SARMA	DR. B AHMED GA, ASSAM MS U DAS (R4) SC, HOUSEFED
7	WP(C)/1607/2020 FIXED	MUKUT DAS <b>Versus</b> THE ASSAM POWER GENERATION CORPORATION LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. R M DEKA	SC, APDCL MR T GOGOI (R-3) SC, APGC
8	WP(C)/4157/2020 FIXED	MANAB BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	GA, ASSAM SC, P H E
9	WP(C)/259/2021	NO. AR -270 SECOND IN COMMAND (2IC) SHASHI KANT THAKUR AND 148 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
10	WP(C)/477/2021	MALLABIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
<b>WITH</b>				
11	WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
12	WP(C)/1192/2021 FIXED	PRASANNA SARMA AND 68 ORS <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	SC, A G V B
13	WP(C)/1455/2021 B/O	JINU BEZBORA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	SC, PNRD GA, ASSAM SC, FINANCE
14	WP(C)/1833/2021	DHANSIRI VALLEY PROJECT OIL AND NATURAL GAS COMMISSION WORKERS ASSOCIATION AND ANR <b>Versus</b> OIL AND NATURAL GAS COMMISSION AND 4 ORS	MS. R DEKA	MS. N K DEVI (r-1 to 4) MR. N ANIX SINGH (r-1 to 4) ASSTT.S.G.I.
15	WP(C)/2417/2021	HEDAYATULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, AGRI. DEPARTMENT
<b>WITH</b>				
I.A.(Civil)/940/2021 in WP(C)/2417/2021		HEDAYATULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MR. M H TALUKDAR	SC, AGRI. DEPARTMENT
16	WP(C)/2816/2021 FIXED	RIMJHIM DAS (BORA) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA L CHOUDHURY	GA, ASSAM SC, PWD
17	WP(C)/3383/2021	NO 110025032 HC/STEWART SHIV SHANKAR KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS. L DAS	MR. C K S BARUAH ASSTT.S.G.I.
18	WP(C)/3418/2021 B/O	BARADA TALUKDAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. R DEVI MR. A R TAHBILDAR	SR. GA, ASSAM
19	WP(C)/3669/2021	MOMI PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	GA, ASSAM MS. R CHOUDHURY (r-6) MR D. CHAKRABORTY (r-6)
20	WP(C)/3901/2021	SACHINDRA DEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
21	WP(C)/3906/2021	MANTU KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS S BARUAH ASSTT.S.G.I.

22	WP(C)/3917/2021	NARENDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD R ISLAM MR D N SARMA S K DAS	SC, PNRD GA, ASSAM SC, FINANCE
23	WP(C)/3983/2021	BRAJ RAJ SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MS. B SARMA ASSTT.S.G.I.
24	WP(C)/4161/2021	MD. HAFAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG, R4) SC, FINANCE SC, REVENUE
25	WP(C)/4285/2021	DEEP ADHIKARI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DAS	SC, PNRD SC, FINANCE DEPTT.
26	WP(C)/4881/2021	NO. 286 2IC GANESH SINGH AND 154 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. A K DUTTA (C.G.C.) ASSTT.S.G.I.
27	WP(C)/4959/2021	PAKIJA MOUT <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. U K GOSWAMI ASSTT.S.G.I.
28	WP(C)/4999/2021	L/SI/EXE.NO.110408369 RAJ KUMARI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R K TALUKDAR MR. D BORAH	ASSTT.S.G.I.
29	WP(C)/7075/2021	MANALISHA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. D SARMA MR. ABU JAHID	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR R DHAR (SC, HANDLOOM TEXTILE AND SERICULTURE DEPARTMENT)
30	WP(C)/4338/2022	MRINMOYEE SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, FINANCE AND TAXATION GA, ASSAM
31	WP(C)/4957/2022 FIXED	ANWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
32	WP(C)/4954/2022	MANJUR AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
<b>ORDERS</b>				
33	Cont.Cas(C)/20/2019 FIXED	REKHA RABHA AND 97 ORS. <b>Versus</b> MALLIKA MEDHI	MR. D DEKA MR H BORAH	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D S DEKA
34	WP(C)/9441/2019 B/O	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA	SC, CO OP
35	Cont.Cas(C)/373/2021	ASHANUDDIN KHAN <b>Versus</b> MS. INDIRA R KALITA AND ANR.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	MR. M BHAGABATI (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2)
36	WP(C)/7397/2021	BALURAM GOGOI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
37	Cont.Cas(C)/126/2022	JATIN GOGOI <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR D KALITA
38	Cont.Cas(C)/125/2022	LAKHESWAR KAKATY <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR D KALITA

39	<b>WITH</b> Cont.Cas(C)/145/2022	HARISH CHANDRA NATH@ HARISH NATH <b>Versus</b> ANAMIKA TAMULI AND 2 ORS.	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
40	<b>WITH</b> Cont.Cas(C)/146/2022	SUNIL BARGOHAIN @ SUNIL BARGOHAIN <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
41	<b>WITH</b> Cont.Cas(C)/147/2022	ROGENDRA KEMPRAI @ RAGENDRA KEMPRAI <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
42	Cont.Cas(C)/150/2022	PITAMBAR MISHRA <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
43	Cont.Cas(C)/318/2022	CHANDANA SONOWAL AND 4 ORS <b>Versus</b> MUKESH CH. SAHU AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	
44	Cont.Cas(C)/368/2022 B/O	GO-2518M M L AGARWAL <b>Versus</b> VINAY KAWATRA AND 3 ORS	MRS. R BORAH MR. D BORAH	MR. R K D CHOUDHURY MR. R K D CHOUDHURY
45	Cont.Cas(C)/413/2022 FIXED	SPANDAN DAS AND 30 ORS <b>Versus</b> RAKESH KUMAR AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	
46	WP(C)/413/2022	JIBONI MILI PAGAG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM
47	I.A.(Civil)/633/2022 B/O <b>in</b> WP(C)/7928/2019 <b>WITH</b> WP(C)/7928/2019 CAVT. NO. 0914/2019	HEMEN NATH <b>Versus</b> MANOJ KUMAR BARUAH  MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA MS A SWARGOWARI	MR. B D GOSWAMI  MR. M. K. CHOUDHURY (R-5) GA, ASSAM MR. S. K. BARKATAKI (R6-R9) MR. JYOTIRMOY ROY MS B SHARMA (R6-R9) MR H. K. MAHANTA MR. U. K. NAIR MR. A. BARKATAKI MR. R. DHAR, SC, HANDLOOM AND TEXTILE DEPARTMENT MR. S.. SARMA MR. R HAZARIKA MR. R. D .BHUYAN MR D. K. NATH (R6-R9) MS M DAS(R6-R9) MR. C. CHAKRAVARTY MR P. BHARDWAJ (R-5) MR. M. SARMA (R-5) MR D DAS MR H. M. R. HOQUE FOR CAVEATOR SC, K A A C
	<b>WITH</b> I.A.(Civil)/4330/2019 <b>in</b> WP(C)/7928/2019  <b>WITH</b> I.A.(Civil)/69/2020 <b>in</b> WP(C)/7928/2019	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.  HAMEN NATH <b>Versus</b> MANOJ KUMAR BARUAH	MR. B D GOSWAMI MR. J M GOGOI  MR H K MAHANTA MR. R D BHUYAN	GA, ASSAM MR. R. DHAR, SC, TEXTILE AND HANDLOOM

	<b>WITH</b> I.A.(Civil)/1671/2021 <b>in</b> WP(C)/7928/2019	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. B D GOSWAMI MR. J M GOGOI	MR. JYOTIRMOY ROY MR R DHAR
48	<b>WITH</b> WP(C)/1799/2018	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D GOSWAMI MS H DEKA MR. K H CHOUDHURY	GA, ASSAM MR. U K NAIR MR. R. DHAR, SC, TEXTILE AND HANDLOOM MR. M P SARMA MS. P BORGHAIN
49	<b>WITH</b> WP(C)/6346/2021	MANOJ KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. M K CHOUDHURY R-4) GA, ASSAM MR. S K BARKATAKI (R-5 TO 8) MS B SHARMA (R-5 TO 8) MR H K MAHANTA (R-9) MR. A BARKATAKI (R-4) MR D K NATH (R-5 TO 8) MS M DAS (R-5 TO 8) MR P BHARDWAJ R-4) MR. M SARMA R-4) SC, HANDLOOM AND TEXTILE
50	I.A.(Civil)/1240/2022 <b>in</b> Cont.Cas(C)/115/2020	DINESH BURAGOHAIN <b>Versus</b> GAURAV BOTHRA, IAS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	
	<b>WITH</b> Cont.Cas(C)/115/2020	DINESH BURAGOHAIN <b>Versus</b> GAURAV BOTHRA, IAS	MD A S AHMED	
51	I.A.(Civil)/1802/2022 <b>in</b> WP(C)/2975/2022	PRATYUSH PRAN BHATTACHARYYA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE MS. A CHETIA	SC, A G V B
	<b>WITH</b> WP(C)/2975/2022	PRATYUSH PRAN BHATTACHARYYA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE DR. R SARMAH MISS A CHETIA	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)
52	I.A.(Civil)/2576/2022 <b>in</b> WP(C)/4757/2022	PRANAB KR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI	SC, PWD
	<b>WITH</b> WP(C)/4757/2022 CAVT. NO. 08232/022,	PRANAB KR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	GA, ASSAM MR D K DAS (R-7,9) MR. M KALITA MR H BETALA (R-7,9) MR. T DOLEY SC, PWD FOR CAVEATOR SC, PERSONNEL DEPT.
53	I.A.(Civil)/2664/2022 <b>in</b> Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
	<b>WITH</b> Cont.Cas(C)/603/2020	KUSHAL CHAMUAH AND 2 ORS <b>Versus</b> ABHIJIT SARMA BARUAH AND 3 ORS	MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN

**WITH**  
I.A.(Civil)/2594/2022  
in Cont.Cas(C)/603/2020

ABHIJIT SARMA BARUAH  
**Versus**  
KUSHAL CHAMUAH AND 2 ORS

MR. P N GOSWAMI  
MR B CHOUDHURY  
MR. K P PATHAK

MR. R SARMAH

54 **WITH**  
WP(C)/6255/2019

PUTUL BARUAH AND 8 ORS.  
**Versus**  
THE ASSAM POWER DISTRIBUTION  
COMPANY LTD. (APDCL) AND 3 ORS.

MS B DEVI  
MR. R SARMA  
MS. S D SAIKIA  
MRS. G M D BAISHYA

SC, APDCL

55 I.A.(Civil)/2793/2022  
in WP(C)/2992/2018

ABDUL LATIF  
**Versus**  
THE STATE OF ASSAM AND 5ORS.

MR. B P BORAH  
MR P J DUTTA  
MR R S RONGHANG

GA, ASSAM

**WITH**  
WP(C)/2992/2018

ABDUL LATIF  
**Versus**  
THE STATE OF ASSAM AND 4 ORS.

MR. B P BORAH  
MR P J DUTTA

GA, ASSAM

**HEARING**

56 WP(C)/634/2014  
B/O

SALEHA BEGAM LASKAR  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR. A K DUTTA  
MS. P BORA  
MR. F E CHOUDHURY  
MR. R DEY

MR. S K SINGHA  
MR. P SARMAH  
MR. B K SARMA  
MS R D KAKATI  
MR. N H BARBHUIYA (R7)  
MR. A ADHIKARY  
MS N J BEGUM (R7)  
SC, SOCIAL WELFARE  
MR. B KUMAR

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,19th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2361/2022	IMRAN ALI @ GARO <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
2	Bail Appln./2366/2022	ASHADUL ISLAM @ ASADUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
3	Bail Appln./2372/2022	WAHID ALI <b>Versus</b> THE STATE OF ASSAM	MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
4	Bail Appln./2374/2022	SANJOY RABHA <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI MRS S MALAKAR	PP, ASSAM
5	Bail Appln./2376/2022	WASEEM KHAN <b>Versus</b> THE STATE OF ASSAM	R DAS	PP, ASSAM
6	Bail Appln./2386/2022	MD RAJIB ALI <b>Versus</b> THE STATE OF ASSAM	M N KHAN	PP, ASSAM
<b>MOTION</b>				
7	Crl.Rev.P./427/2022	BS NARGIS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
8	Crl.Rev.P./460/2022	HANIF ALI <b>Versus</b> SMT. TUTUMANI KALITA AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
9	Crl.Rev.P./461/2022	PALLAB GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
10	Crl.Rev.P./462/2022 B/O	SABED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM

11	Crl.Rev.P./463/2022	MD. SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED MR. M K CHOUDHURY	PP, ASSAM
12	Crl.Rev.P./464/2022	DILWAR HUSSAIN CHOUDHURY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
13	AB/2625/2022 FIXED	RUPAK KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
14	AB/2713/2022	AKBAR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
15	AB/2714/2022	CHANMIAH MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
16	AB/2715/2022	AZED AKRAM <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED M ALOM	PP, ASSAM
17	AB/2717/2022	KAPIL UDDIN @ KAPIL SHEIKH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
18	AB/2718/2022	KAMAL BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. D HAZARIKA MR. R PHUKAN C M DEKA	PP, ASSAM
19	AB/2719/2022	JISHU DAS <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MS. R TALUKDAR	PP, ASSAM
20	AB/2720/2022	ASHOK KUMAR SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE MR. T BARUKIAL MR. R RABHA	PP, ASSAM
21	AB/2721/2022	BAPAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
22	AB/2724/2022	DEBAJIT HAZARIKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M K SARMA	PP, ASSAM
23	AB/2743/2022	PALLABI DEHINGIA <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
<b>ADMISSION</b>				
24	Crl.Rev.P./181/2020 B/O	UNION OF INDIA <b>Versus</b> MANARANJAN BUJARBARUA AND ANR.	MR. S C BISWAS (SR. PANEL COUNSEL, RAILWAYS, GUWAHATI) MR. F A HASSAN MR. P S BISWAS	MR. S NATH (R1, R2) MR B BHATTACHARYYA (R1, R2) MR. D BASUMATARY (R1, R2)
25	Crl.Pet./439/2020	AKKASH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
26	Crl.Rev.P./55/2022 WITH LCR 1 FILE	ASISH DAS @ ASHISH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	MR S CHOUDHURY (r-2) MR. A BHATTACHARJEE (r- 2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
27	Bail Appln./2169/2022 FIXED.	HAFIJUR RAHMAN @ HAFIZUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM

**BAIL HEARING**

28	AB/3124/2020 FIXED	DILIP GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
29	AB/4214/2021 FIXED	ABDUL MALIK <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
30	AB/366/2022 FIXED	INDRESWAR KOTOKY AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
31	AB/1414/2022 FIXED	SANJAY DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM MR. J BARMAN	PP, ASSAM
32	AB/1449/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
33	AB/1853/2022 FIXED	AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
34	AB/1880/2022 FIXED	RAJU SINGH <b>Versus</b> THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
35	AB/2040/2022 FIXED	SAIFATDDIN AHMED @ DIPU AHMED <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
36	AB/2323/2022 FIXED	BAGMITA SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
37	AB/2370/2022 FIXED	SHASHANKA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	G UDDIN MR. S HAQUE MS. P ADHIKARI S YESMIN MR. A H SARKAR	MR M J QUADIR MR. K MIRA PP, ASSAM
38	AB/2401/2022 FIXED	ABDUL AZIS @ ABDUL AJJ AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
39	AB/2413/2022 FIXED	SUNIL GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	PP, ASSAM
40	AB/2415/2022 FIXED	ANIL GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	PP, ASSAM
41	AB/2418/2022 FIXED	MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
42	AB/2448/2022 WITH CASE DIARY	MD. SUMAR ALI @ SAMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
43	AB/2481/2022 FIXED	JUGESWARI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MR. T K BORA	PP, ASSAM
44	AB/2520/2022 FIXED	AKBAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
45	AB/2524/2022 FIXED	RAJIB ALI <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR. S A MONDAL	PP, ASSAM
46	AB/2544/2022 FIXED	REJINA BEGUM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D KALITA MS K GURUNG MS A KALITA	PP, ASSAM



47	AB/2589/2022 FIXED	AMRIT BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
48	AB/2594/2022 FIXED	SAHEBUL HOQUE @ JITUMONI @ SAHABUR HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<b><u>ORDERS</u></b>				
49	Review.Pet./9/2022 CRP 80/2015, CRP 137/2017, CRP 79/2015(ALL D/O), WITH LCR	ON THE DEATH OF ABDUL MOTIN HIS LEGAL HEIRS RUSHNARA BEGUM AND 5 ORS. <b>Versus</b> ON THE DEATH OF NILIMA BHATTACHARIYA HER SON SANTANU BHATTACHARJEE	MS. R CHOUDHURY	MR S BORTHAKUR MR. J ABBAS MR H P NEPAL
	<b>WITH</b>			
50	Review.Pet./15/2022  WITH LCR	HASINA BEGUM <b>Versus</b> ON THE DEATH OF NILIMA BHATTACHARIYA HER SON SANTANU BHATTACHARJEE	MS. R CHOUDHURY MR N RAHMAN	
	<b>WITH</b>			
51	Review.Pet./16/2022  WITH LCR	ABDUL SALAM <b>Versus</b> ON THE DEATH OF SMTI NILIMA BHATTACHARIYA HER SON SANTANU BHATTACHARJEE	MS. R CHOUDHURY	
52	CrI.Pet./35/2022 WITH LCR 1 FILE, B/O	BHASKARADITTYA RAY <b>Versus</b> SAJJAD JWAHIR AND ANR	MR. A CHAMUAH MS. P K DEVI	MR. A R SIKDAR (R-1) M M ZAMAN (R-1) PP, ASSAM
53	I.A.(CrI.)/382/2022 WITH OFFICE NOTE, LCR 4 FILES, B/O <b>in</b> CrI.A./160/2022 <b>WITH</b> CrI.A./160/2022	DHANANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
	<b>WITH</b>			
54	CrI.Pet./413/2022 WITH LCR 1 FILE, B/O	DHANANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
55	I.A.(CrI.)/509/2022 AB 2276/2022(D/O) <b>in</b> AB/2276/2022	ABDUR RAHIM <b>Versus</b> ARJOOARA BEGUM	H A AHMED MR. R ALI	
56	I.A.(CrI.)/527/2022 WITH LCR 3 FILES, B/O <b>in</b> CrI.Pet./318/2022 <b>WITH</b> CrI.Pet./318/2022	NIPEN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
	<b>WITH</b>			
56	I.A.(CrI.)/527/2022 WITH LCR 3 FILES, B/O <b>in</b> CrI.Pet./318/2022 <b>WITH</b> CrI.Pet./318/2022	RATUL ALI <b>Versus</b> JONALI BEGUM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	
	<b>WITH</b>			
56	I.A.(CrI.)/527/2022 WITH LCR 3 FILES, B/O <b>in</b> CrI.Pet./318/2022 <b>WITH</b> CrI.Pet./318/2022	RATUL ALI <b>Versus</b> JONALI BEGUM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	
<b><u>STAY MATTERS</u></b>				
57	CrI.Pet./26/2020	SANDEEP JAISWAL <b>Versus</b> M/S. ESSKAY INDUSTRIES AND ANR.	MR. B DEKA MS P BARUAH	PP, ASSAM (R2)
58	CrI.Pet./461/2022	SEEMA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN	MR. D K KOTHARI MR. B DEKA MS P BARUAH PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Monday, 19th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 18

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/2759/2022 in WP(C)/3865/2022	SHAMEZ UDDIN <b>Versus</b> JAKIR HUSSAIN KHAN AND 6 ORS.	MR. D F A AHMED MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> WP(C)/3865/2022	JAKIR HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. D F A AHMED MR. J LASKAR MR. M I HUSSAIN (r-8) MR. S M RAHMAN (r-8) MR R DAS N. UDDIN (r-8)
2	I.A.(Civil)/2761/2022 in WP(C)/3518/2022	MD. ASHAK ALI <b>Versus</b> ABDUR ROAF AND 6 ORS.	MR. D F A AHMED MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> WP(C)/3518/2022	ABDUR ROAF <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. D F A AHMED MR. J LASKAR (r-8) MR R DAS (r-7)
3	I.A.(Civil)/2816/2022 in WP(C)/3876/2022	NAZRUL ISLAM, <b>Versus</b> SORIF UDDIN AND 7 ORS.	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> WP(C)/3876/2022	SORIF UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. D F A AHMED (R-7 & 8) MR. J LASKAR MR R DAS

#### **ORDER (IMPLEADMENT OF PARTY)**

4	I.A.(Civil)/2709/2022 in Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. <b>Versus</b> PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS B BORA	
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	<b>WITH</b> Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE MR. D SAIKIA, SR.ADV. MS. R CHAKRABORTTY SC, ELEM. EDU
5	I.A.(Civil)/2752/2022 <b>in</b> Cont.Cas(C)/55/2021	DHANJYOTI NATH <b>Versus</b> MR. PREETOM SAIKIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA	
	<b>WITH</b> Cont.Cas(C)/55/2021	DHANJYOTI NATH <b>Versus</b> PREETOM SAIKIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2) MR S M T CHISTIE MS. N PHUKAN MS K DAS
6	I.A.(Civil)/2817/2022 <b>in</b> Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. <b>Versus</b> SONMOY DUTTA AND 2 ORS.	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI MR. A K SAHEWALLA
	<b>WITH</b> Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. <b>Versus</b> SONMOY DUTTA AND ANR.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. K K NANDI (R-1) MR. A K SAHEWALLA (r-2) MR. W SHARMA (r-2) MR P GOGOI (r-2)
<b>ADMISSION</b>				
7	WP(C)/1116/2020	GAURI SANKAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA MR. A SARMA MR. K K PARASAR	SC, SEC. EDU.
8	WP(C)/2001/2020 B/O	KAMDEV SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, SEC. EDU. MR. A DEKA
	<b>WITH</b> WP(C)/321/2021	KAMDEV SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D K SARMAH MS. A TALUKDAR MR D KALITA	SC, SEC. EDU. MR. A DEKA (R-4) MR. I ALAM (SC,NCTE) MR. A K AHMED (R-6) MR. P THAKURIA MR. S BARMAN MR A AHMED (R-6) SC, G U
10	WP(C)/2553/2020 B/O	AKHTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM MR. P N SHARMA, SC, ELEMENTARY EDU. DEPTT. MR. L R MAZUMDER MR. A Z AHMED
11	WP(C)/3625/2020 B/O	BABY SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. M SARMA (R7) MRS R DEKA (R7)
12	WP(C)/3954/2020	PRASUN CHANDA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR G J SHARMA MR. M CHANDA MR S CHOUDHURY MR S NATH	SC, ELEM. EDU MR. S D PURKAYASTHA (r-8) MR. S PHUKAN (r-8) SC, FINANCE
13	WP(C)/4500/2020	GAUTAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, SEC. EDU. SC, AG MR A CHALIHA, SC, FINANCE DEPTT.
14	WP(C)/5754/2020 B/O	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K BHUYAN	SC, SEC. EDU.
15	WP(C)/175/2021	RINA DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. N PATHAK MR. K K PARASAR	SC, HIGHER EDU MR B P BORAH (R-3, R-4) MR P J DUTTA (R-3, R-4) MR R S RONGHANG (R-3, R-4)

16	WP(C)/2888/2021	BANKIM DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, ELEM. EDU
17	WP(C)/2919/2021	MRIDULA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BARMAN	SC, SEC. EDU. MR. J HATIMURIA (r-5) SC, FINANCE
18	WP(C)/3163/2021 B/O	HITESH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. B BHUYAN MRS. R S DEURI MS B BORA	SC, SEC. EDU. GA, ASSAM
19	WP(C)/4587/2021 B/O	BANI ROY AND 31 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR	SC, ELEM. EDU SC, FINANCE SC, SSA
20	WP(C)/4654/2021 B/O	SUMAIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU. GA, ASSAM SC, AG MR. N AHMED (r-8,9) MR R A AHMED (r-8,9)
21	WP(C)/5130/2021 B/O	PHANINDRA JIDUNG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY MR. M K CHOUDHURY	SC, SEC. EDU.
22	WP(C)/5636/2021 B/O	TARUN CH. BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
	<b>WITH</b> I.A.(Civil)/2320/2021 <b>in</b> WP(C)/5636/2021	SARADA KUMAR HALOI <b>Versus</b> TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA
23	WP(C)/5652/2021 FIXED	HARKHALI YADAV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MS D DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
24	WP(C)/5703/2021 B/O	BISWAJIT DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MR. A ROSHID MS. M R DEVI	SC, SEC. EDU. GA, ASSAM
25	WP(C)/5799/2021 B/O	TASLIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM
26	WP(C)/5982/2021	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	SC, SEC. EDU. MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7)
27	WP(C)/6045/2021 B/O	CHAHENARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR M M RAHMAN MR R DAS	SC, ELEM. EDU
28	WP(C)/6371/2021	SURESH PEGU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR D MEDHI B ALI SK	SC, ELEM. EDU GA, ASSAM
29	WP(C)/18/2022 FIXED	NABIN NARZARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS D BORGHAIN MR. P GOHAIN MRS H B GOHAIN MS. M SARMAH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE SC, BTC
30	WP(C)/579/2022	ILIAS AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
	<b>WITH</b>			
31	WP(C)/196/2022	ABUL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

32	WP(C)/884/2022	TAHERA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM
33	WP(C)/1237/2022	SMTI. RIMI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. N DEY MR G BARUAH	SC, SEC. EDU. GA, ASSAM
34	WP(C)/1568/2022	JAFUR UDDIN BARBHUIYA AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
35	WP(C)/1789/2022	KHALILUR RAHMAN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
36	WP(C)/2265/2022 B/O	WASIM AKHTAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
<b>ORDERS</b>				
37	WP(C)/5206/2013	CHAKRA RAM KUMAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.I HUSSAIN MR.N PATHAK MR.N H BARBHUIYA MR.M K MISHRA	GA, ASSAM MR.D K SARMAH(R-7) MD.A KHAN MR.N G KUNDU MS.A TALUKDAR(R-7) MR.A PATHAK(R-7) MRG DEKA MR.P K R CHOUDHURY SC, EDU
38	Cont.Cas(C)/102/2016 WP(C) 668/2014 WP(C) 2190/2014(BOTH D/O)	MISS KOHINUR KHATUN <b>Versus</b> SANJIB BHUIYA and ANR.	MR M H AHMED	MR.R MAZUMDAR(R-1) MR.N SARMA(R-1) MR.D CHETIA R-1 MR.P SAIKIA(R-2)
39	WP(C)/2262/2016 B/O	LEKHAN UPADHYAYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.A BARUAH MR.A BUJARBARUAH	GA, ASSAM SC, SECONDARY EDUCATION
40	Cont.Cas(C)/272/2017	EASIN ALI <b>Versus</b> LAKHI PRASAD GOUR	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	MR. B CHOUDHURY
41	Cont.Cas(C)/38/2020	RAMEN PATGIRI AND ANR. <b>Versus</b> MANINDER SINGH, IAS AND 2 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MR. N J KHATANIAN MR B KAUSHIK
42	Cont.Cas(C)/139/2021	SMT. SAHARA KHATUN @ SHAHARA KHATUN <b>Versus</b> SRIMATI SHEEALI DEVI SHARMA	MR. A K HUSSAIN MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	MR. D SAIKIA MS. N PHUKAN MS. N BORDOLOI
43	Cont.Cas(C)/375/2021 B/O	SMTI GITANJALI KALITA <b>Versus</b> JAGADISH PRASAD BRAHMA, AES	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA MR. S BORA
44	WP(C)/1671/2021 B/O	ZAFAR SHWARIF <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. K N CHOUDHURY (R- 10,11) GA, ASSAM MR. R M DEKA (R-10,11) MR. D J DAS (R-10,11) N GAUTAM (R-10,11)
<b>WITH</b>				
	I.A.(Civil)/1590/2021 in WP(C)/1671/2021	ASMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. K N CHOUDHURY (R- 10,11)
45	WP(C)/2283/2021	PRASANNA PATAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R SARMA MR B ISLAM MR. K P GOGOI	SC, ELEM. EDU
46	WP(C)/6484/2021	PRIYANKA CHANDA <b>Versus</b> KARIMGANJ COLLEGE AND 6 ORS	MR A DASGUPTA MS B DAS MR. B DAS	SC, HIGHER EDU

47	WP(C)/7265/2021	ARATI RANI MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	A RAHMAN MD I H LASKAR MR. R A MAZUMDER	SC, EDU
48	I.A.(Civil)/592/2022 WITH WP(C)/7058/2015(D/O), B/O in WP(C)/7058/2015	SOLIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS		SC, ELEM. EDU SC, FINANCE
49	WP(C)/2031/2022	JADAB CHANDRA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM
50	WP(C)/2881/2022 B/O	HARUN AL RASHID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR Z HUSSAIN MS B B AHMED	SC, SEC. EDU. MR. T J MAHANTA (R-5) MR. B RAHMAN (R-5) MR A SHARMA (R-4)
51	WP(C)/3695/2022 B/O	PRANAB DUTTA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU
52	WP(C)/5040/2022 B/O	J M NAKIB LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K GHOSH MS F AHMED	SC, HIGHER EDU MR. S C KEYAL MR. A Y CHOUDHURY MR M DEY SC, ASSAM UNIVERSITY

**STAY MATTERS**

53	WP(C)/3469/2022 FIXED	DIBYA LATA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE
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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday,19th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 19

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2383/2022	MOKBUL ALI @ MAKBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MD A WADUD	PP, ASSAM
<b>MOTION</b>				
2	Tr.P.(C)./95/2022	SMT. Y. KALPANA SINGHA <b>Versus</b> SHRI F. RAKESH SHARMA	MRS. R RONGMEI MS. K L R YANTHAN N. LOHE E. YANTHAN	
3	Tr.P.(C)./96/2022	PARISMITA BARMAN DEKA <b>Versus</b> DULANMONI DEKA	MR D K BORDOLOI MS. J BAISHYA	
4	Tr.P.(C)./97/2022	SMT. NIVA DHAR @ PAUL <b>Versus</b> SUBHASH CHANDRA PAUL	MR. R DE MS. D DEVI	
5	CRP(IO)/196/2022	UNION BANK OF INDIA AND ANR. <b>Versus</b> YAMJE DULOM TAMIN @ YAMJE LORIAK TAMIN AND 2 ORS	Mukesh Sharma MS F RAHMAN	
6	CRP(IO)/216/2022	SHANKAR LAL BHAIJANKA <b>Versus</b> DELIGHT CONSTRUCTION PRIVATE LTD. AND ANR.	MR G KHANDELIA	
7	CRP(IO)/217/2022	NEENA GOSWAMI AND ANR <b>Versus</b> PROMILA BORO AND 6 ORS	MR. N N JHA MR. M BERIA MS M SAHOO	
8	CRP(IO)/218/2022	ACHYUTANANDA GOSWAMI <b>Versus</b> SMT. PRAGATI BAISHYA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH	
9	CRP(IO)/219/2022	SMT. RITA CHALIHA AND 2 ORS. <b>Versus</b> SMTI. INDIRA DAVE AND 4 ORS.	MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	

### ADMISSION



10	CRP/100/2018 WITH LCR	DHARMESWAR ROBIDAS <b>Versus</b> BOGIRAM BHUYAN AND 2 ORS.	MR J P KACHARI MR. L K BORAH	MR A DASGUPTA (R1-3) MR. B DAS (R1-3) MR. R SARKAR (R1-3) MR. R SAIKIA
11	Test.App./12/2022  <b>WITH</b> I.A.(Civil)/2840/2022 <b>in</b> Test.App./12/2022	DIPANKAR BARUAH <b>Versus</b> KABITA BARUAH AND 2 ORS.  DIPANKAR BARUAH <b>Versus</b> KABITA BARUAH AND 2 ORS.	MR. N DEKA MR. M GOGOI MR A R BAROOAH  MR. N DEKA MR. M GOGOI MR A R BAROOAH	
12	CRP(IO)/77/2022  <b>WITH</b> I.A.(Civil)/1171/2022 <b>in</b> CRP(IO)/77/2022	MD. CHAND MOHAMMAD ALI AND 3 ORS <b>Versus</b> MD. FAZIR ALI AND 7 ORS  MD. CHAND MOHAMMAD ALI AND 3 ORS <b>Versus</b> MD. FAZIR ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP  MR. R K BHUYAN MR. M KASHYAP	MR. D SARAF MR. S S GUPTA MR P AGARWAL
13	MACApp./473/2022	SMTI. PRANITA TALUKDAR DEKA @ PRANITA DEKA AND 2 ORS <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD. AND 3 ORS	MR. A BHATTACHARYYA MR. S SINGH	MR. K K BHATRA MR. R K BHATRA (R1) MS R GANGAWAT (R1) MS M N KONYAK (R1)
14	MACApp./667/2022 WITH LCR  <b>WITH</b> I.A.(Civil)/2774/2022 <b>in</b> MACApp./667/2022	SECRETARY JOLJOLI SELF HELF GROUP <b>Versus</b> MOMENA BEGUM and 6 ORS  SECRETARY JOLJOLI SELF HELF GROUP <b>Versus</b> MOMENA BEGUM and 6 ORS	MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ  MR. M A SHEIKH MR.M HUSSAIN MS F INTAZ	MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)  MR.S S SHARMA(Sr. Adv., R-6) MR.A R AGARWALA(R- 1, 4&5) MS.L SHARMA(R-6) MR.B J MUKHERJEE(R-6) MR. A AHMED (R- 2&3) MRB KAUSHIK(R- 2&3) MS.A KAPINJAL(R- 2&3)
15	MACApp./706/2022	RADHABALLAV DAS AND 3 ORS. <b>Versus</b> PRALAY PURKAYASTHA AND 2 ORS.	MR. A T SARKAR MS S PATAR	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
16	RSA/110/2022  <b>WITH</b> I.A.(Civil)/1922/2022 <b>in</b> RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. <b>Versus</b> ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.  ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. <b>Versus</b> ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN  MR. S D PURKAYASTHA MS. S PHUKAN	
17	RSA/116/2022 FIXED	BIPIN BARUAH @ BIPIN BEZBARUAH <b>Versus</b> PARESH BARUAH AND 2 ORS.	MR. T C CHUTIA MR. J DEKA MR. S K DEKA	
<b><u>ORDERS</u></b>				
18	RSA/191/2011 WITH LCR	ABDUL AZIM BORBHUIYA <b>Versus</b> NAMAR ALI LASKAR AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	MR.B SAHARIA MR.A M BARBHUIYA MR.A M S MAZUMDER

	<b>WITH</b> MC/2254/2014 <b>in</b> RSA/191/2011	ABDUL AZIM BORBHUIYA <b>Versus</b> NAMAR ALI LASKAR AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	MR.B SAHARIA MR.A M BARBHUIYA MR.A M S MAZUMDER
19	I.A.(Civil)/2388/2016 FIXED <b>in</b> MACApp./281433/2016	BOGIRAM TAYE, <b>Versus</b> SMT. BOBITA MILI and 6 ORS,	MR.B PHUKAN MR.K BARUAH	MR.R DEVR-3R- 1,2and4 MRS.S BARAT(R-3)(R-1,2&4) MS.P RABIDAS(R-3)
	<b>WITH</b> MACApp./281433/2016 (Filing Number)	SRI BOGIRAM TAYE <b>Versus</b> SMT BOBITA MILI and 6 ORS	MR.B PHUKAN MR.K BARUAH	
20	MACApp./480/2018 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMTI NAYANTORA DOLEY and 3 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	MR.S P CHOUDHURY(R-1) MR.A S DHILLON(R-1)
21	I.A.(Civil)/3560/2019 FIXED <b>in</b> MACApp./43/2019	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	MR H DAS (R1) MR. A M KHAN (R2, R3) MR. S MOLLAH (R2, R3)
	<b>WITH</b> MACApp./43/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI GITANJALI NATH AND 4 ORS		
22	I.A.(Civil)/384/2020 FIXED <b>in</b> MACApp./18873/2019	ROHINI DEKA <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MR. D DAS MR. B J TALUKDAR	MR S DUTTA MS C BORAH
	<b>WITH</b> MACApp./18873/2019 (Filing Number)	ROHINI DEKA <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND ANR		
23	I.A.(Civil)/398/2020 <b>in</b> RSA/91/2019	SRI JATINDRA BHUYAN <b>Versus</b> ON THE OF DHIREN BHUYAN, HIS LEGAL HEIR, LILY BORA BHUYAN 7 ORS AND 6 ORS.	MR. P SUNDI	MR. T J MAHANTA MS. P BHATTACHARJEE
	<b>WITH</b> RSA/91/2019	SRI JATINDRA BHUYAN <b>Versus</b> SRI DHIREN BHUYAN AND 6 ORS.	MR. P SUNDI	MR. T J MAHANTA MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA
	<b>WITH</b> I.A.(Civil)/1509/2019 <b>in</b> RSA/91/2019	SRI JATINDRA BHUYAN <b>Versus</b> SRI DHIREN BHUYAN AND 6 ORS.	MR. P SUNDI	
24	MACApp./82/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. S N KRISHNATRAYA (R1)
	<b>WITH</b> I.A.(Civil)/1037/2021 <b>in</b> MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
25	I.A.(Civil)/463/2021 FIXED <b>in</b> MACApp./1220/2021	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HELEN PARMAWII AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R MAJUMDAR MR. M K NATH
	<b>WITH</b> MACApp./1220/2021 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HELEN PARMAWII AND 2 ORS. A	MS R D MAZUMDAR	
26	I.A.(Civil)/2422/2021 FIXED <b>in</b> MACApp./9771/2021	KUNJA SAIKIA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	B R DAS	MR. A DUTTA MRS. P M DUTTA

	<b>WITH</b> MACApp./9771/2021 (Filing Number)	KUNJA SAIKIA <b>Versus</b> UNITED INDIA INSURANCE COM. LTD. A	B R DAS	
27	I.A.(Civil)/2474/2021 FIXED <b>in</b> MACApp./11637/2021 <b>WITH</b> MACApp./11637/2021 (Filing Number)	RESMIN SULTANA AND 2 ORS. <b>Versus</b> MD. JUL AHMED AND 2 ORS.	MR D MONDAL	
28	Review.Pet./122/2022 TR.P.(CRL.) 17/2021(D/O), B/O	RESMIN SULTANA AND 3 ORS. <b>Versus</b> MD. JUL AHMED AND 2 ORS. B JESMIN BEGUM <b>Versus</b> FIROJ KHANDAKER	MR. B K DAS MR. M DEKA MR S SARMAH	
29	CRP(IO)/172/2022 FIXED	TINKU CHAWRA AND 3 ORS. <b>Versus</b> KULESH TALUKDAR	MR. B K DAS MR H P GUWALA MR. H P NEOG	
30	I.A.(Civil)/967/2022 CRP(I/O) 220/2017(D/O), B/O <b>in</b> CRP(IO)/220/2017	SABIR AHMED <b>Versus</b> RANGILA SATNAMI and 7 ORS.	MR N HAQUE	MS. M BHATTACHARJEE
31	I.A.(Civil)/1592/2022 <b>in</b> Test.App./6039/2022  <b>WITH</b> Test.App./6039/2022 (Filing Number)	SMITA ROY @ BURI ROY AND ANR. <b>Versus</b> SIMA ROY AND ANR.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. O LASKAR
	<b>WITH</b> I.A.(Civil)/6042/2022 (Filing Number)	SMITA ROY @ BURI ROY AND ANR. <b>Versus</b> SIMA ROY AND ANR. F	MR. A C SARMA	
32	I.A.(Civil)/2586/2022 IN RSA 10/2012(D/O) <b>in</b> I.A.(Civil)/753/2022	SMITA ROY @ BURI ROY AND ANR. <b>Versus</b> SIMA ROY AND ANR. F RINKU MANI DAS AND 2 ORS <b>Versus</b> ON THE DEATH OF PADUM KISHORE DAS, HIS LEGAL HEIRS AND ORS.	MR B KAUSHIK MR. S HAZARIKA	
33	I.A.(Civil)/2762/2022 <b>in</b> CRP/70/2022  <b>WITH</b> CRP/70/2022	MADHAB CHANDRA DAS <b>Versus</b> MRIDUL BHUYAN AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MS. G P SHAHI M KALITA
34	I.A.(Civil)/2807/2022 <b>in</b> RSA/7154/2022  <b>WITH</b> RSA/7154/2022 (Filing Number)	MADHAB CHANDRA DAS <b>Versus</b> MRIDUL BHUYAN AND 2 ORS UPEN DEKA AND 7 ORS. <b>Versus</b> MINA DEKA AND 3 ORS.	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR. R ALI MS. G P SHAHI M KALITA
35	I.A.(Civil)/2813/2022 <b>in</b> RSA/203/2015  <b>WITH</b> RSA/203/2015	UPEN DEKA AND 7 ORS. <b>Versus</b> MINA DEKA AND 3 ORS. B AMITABH DAS and ORS <b>Versus</b> LEGAL HEIRS OF LATE DHANA RAM KALITA AND	MR. R J DAS	MR S KHOUND
	<b>WITH</b> I.A.(Civil)/1539/2019 <b>in</b> RSA/203/2015	AMITABH DAS and 26 ORS <b>Versus</b> LEGAL HEIRS OF LATE DHANA RAM KALITA AND NIRADA BALA DAS, DILIP DAS and 12 ORS	MR. A DAS MR. S KHOUND	
	<b>WITH</b> I.A.(Civil)/1539/2019 <b>in</b> RSA/203/2015	AMITABH DAS and 30 ORS <b>Versus</b> ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	

	<b>WITH</b> I.A.(Civil)/1542/2019 <b>in</b> RSA/203/2015	AMITABH DAS and 30 ORS <b>Versus</b> ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	
	<b>WITH</b> I.A.(Civil)/1543/2019 <b>in</b> RSA/203/2015	AMITABH DAS and 30 ORS <b>Versus</b> ON THE DEATH OF DHANA RAM KALITA AND NIRADA BALA DAS, THEIR LEGAL HEIRS AND 19 ORS	MR. A DAS MR S KHOUND	
	<b>WITH</b> I.A.(Civil)/2814/2022 <b>in</b> RSA/203/2015	AMITABH DAS and ORS <b>Versus</b> LEGAL HEIRS OF LATE DHANA RAM KALITA AND	MR S KHOUND	
	<b>WITH</b> I.A.(Civil)/2815/2022 <b>in</b> RSA/203/2015	AMITABH DAS and 15 ORS <b>Versus</b> LEGAL HEIRS OF LATE DHANA RAM KALITA AND	MR S KHOUND	
36	I.A.(Civil)/2847/2022 <b>in</b> RSA/10226/2022	BHASAN MANDAL AND 3 ORS. <b>Versus</b> KIRANBALA BORO AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	<b>WITH</b> RSA/10226/2022 (Filing Number)	BHASAN MANDAL AND 3 ORS. <b>Versus</b> KIRANBALA BORO AND ORS. E	MR. A K PURKAYASTHA	
37	I.A.(Civil)/2865/2022 <b>in</b> MACApp./8346/2022	MENEKA BIBI <b>Versus</b> SRAVAN KUMAR POLASANI AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	
	<b>WITH</b> MACApp./8346/2022 (Filing Number)	MENEKA BIBI <b>Versus</b> SRAVAN KUMAR POLASANI AND 2 ORS. H	MR. M TALUKDAR	
<b>HEARING</b>				
38	MACApp./104/2016 WITH LCR, FIXED	SMT. SARASWATI RAY and 6 ORS, <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR. A R AGARWALA MR. N ALAM R K	MS.N MODI R-1 MR.O P BHATI(R- 2&3) MS.M CHOUDHURY(R-1) MR.T C DAS(R- 2&3) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.P SARMA(R- 2&3) MR.SIDHANT DUTTA(R-1)
39	MACApp./374/2018 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> a) SMTI CHITRA BASUMATARY and 4 ORS	MR. R C PAUL	MR. S C BISWAS (R2) MR. S C BISWAS (R2) MR. R Deka MR. M HUSSAIN MS. K L R YANTHAN (R2) MS A DAS MR. F A HASSAN MS J BORAH MR. P S BISWAS (R2) MS G RABHA MS A BORAH MS. D DUTTA (R2) MS P MISHRA MR. R DEY
40	MACApp./257/2020 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> KULSUM BEGEUM AND 5 ORS.	MR. R C PAUL	
	<b>WITH</b> I.A.(Civil)/2055/2022 <b>in</b> MACApp./257/2020	KULSUM BEGEUM AND 3 ORS. <b>Versus</b> BANTI AGARWAL AND 2 ORS.	MR. A LAL MR A BRAHMA	MR. R C PAUL

41	WITH MACApp./46/2021	KULSUM BEGUM AND 3 ORS. <b>Versus</b> BANTI AGARWALLA AND 2 ORS.	MR. A LAL MR A BRAHMA	
<b><u>STAY MATTERS</u></b>				
42	CRP/1/2020 FIXED	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. <b>Versus</b> MD. ROSE ALI AND 2 ORS.	MR. A BHATTACHARYYA	
43	Tr.P.(C)./77/2021 FIXED	FATEMA KHATUN <b>Versus</b> RIYAZ HUSSAIN	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	
44	CRP(IO)/5/2022 FIXED	M/S GOEL COIR FOAM (INDIA) PRIVATE LIMITED AND 3 ORS <b>Versus</b> BABU BORO	MR M HALOI MR D DEKA MS. T BEGUM MR. J BHARALI MS. M DEY MR N J KUMAR	MR P KATAKI (P-2 TO 4)
45	Tr.P.(C)./42/2022 FIXED	JOYOSREE BISWAS @ SMTI. JOYSHREE BISWAS <b>Versus</b> SHINKU DAS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
46	Tr.P.(C)./67/2022 FIXED	NAREN DAS <b>Versus</b> PRATIVA DAS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	MR R K MOUR MR. D SARMA MR P DAS A DAS
47	Tr.P.(C)./81/2022	DR PARISMITA SARMA <b>Versus</b> DR SANJEEB KALITA	JUNJUN KALITA MS. J PAUL	MR. B BARMAN MS. N UPADHYAY
48	CRP/87/2022 FIXED	DILIP KUMAR KANKARIA <b>Versus</b> M/S NATHMAL RAJ KUMAR (HUF)	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	MR G JALAN MS Y BHUTIA
49	CRP(IO)/94/2022 FIXED	MD SOMED ALI AND 4 ORS <b>Versus</b> ASAN ALI AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. A IKBAL (r-1,4,4,7) MRS. M NATH (r-1,4,4,7)
50	CRP(IO)/108/2022 FIXED	DR. LOHIT KR. KALITA <b>Versus</b> DR. CHAYANIKA KALITA	MR. R K BHUYAN MR. M KASHYAP	MR J SHARMA
51	CRP(IO)/175/2022 FIXED	SHANKAR SHAH (KANU) <b>Versus</b> NIJAMUDDIN SK AND 31 ORS.	MR G P BHOWMIK MR D KALITA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
52	CRP(IO)/179/2022 FIXED	ANANDA DAS <b>Versus</b> BHABESH DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MS P TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022

10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday,19th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

[CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST  
LIST DATED 12-09-2022 TO 23-09-2022  
(RELATING TO SPECIAL LIST(MAC.APP MATTERS)  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/199/2017	NRIPENDRA CH. BARMAN <b>Versus</b> MONIRAM BARMAN and 33 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.N RAI(R-8) MRA K RAIR-8 MR.T R ROY(R-8) MRSK AGARWAL(R-8)
2	MACApp./814/2018	DEBOJIT KONWAR AND ANR <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MS P BARUAH MS. S KHANIKAR MR. P SINGH MS. A RANA	MR. A J SAIKIA MR. B KAKATI MR G S BORO
3	MACApp./16/2022 (QUANTUM)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> JAGAT BRAHMA AND 4 ORS.	MR C PHUKAN	MS D D ROY (R-1) MS. S.P. BARO (R-1)
4	CRP/40/2022	UTPAL RAJBONGSHI <b>Versus</b> M/S KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. S K SANGANERIA MR. S K SANGANERIA MR G JALAN MR G JALAN
5	CRP/95/2022	BASUDEV NEWAR AND ANR <b>Versus</b> JESMIN BORAH AND 2 ORS (A)	MR. B CHAKRAVARTY MR. S UPADHAY	MR. P SUNDI
6	CRP(IO)/142/2022	SMTI SADARI GOGOI AND ANR <b>Versus</b> ARUP BORKAKATY AND 2 ORS	MR S CHAUHAN MR. A R SHOME MR D NANDI	MR S BORTHAKUR MR R SENSUA MR D BORAH MR P H KONWAR
7	MACApp./342/2022	THE RELIANCE GENERAL INSURANCE COMPANY LTD <b>Versus</b> NUR MOHAMMAD AND 2 ORS	MR P DEKA MR. S P CHITTAWAT MR. A CHETIA MR. S KAKATI MS. S. TODI	
	<b>WITH</b> I.A.(Civil)/1914/2022 <b>in</b> MACApp./342/2022	THE RELIANCE GENERAL INSURANCE COMPANY LTD <b>Versus</b> NUR MOHAMMAD AND 2 ORS	MR P DEKA MR. S P CHITTAWAT MR. A CHETIA MR. S KAKATI MS. S. TODI	
8	MACApp./354/2022	SRI BUDDESHWAR BORAH @ LULU BORAH <b>Versus</b> SRI HASMAT ALI and 2 ORS	MR.A SAHAD MR.J B SAIKIA MR.D HALOI	MS. L SARMA

9	MACApp./486/2022	Diganta Baishya <b>Versus</b> THE CHIEF REGIONAL MANAGER AND 3 ORS.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR S DUTTA MS. M CHOUDHURY
10	MACApp./551/2022	MRS HASINA BEGUM and 2 ORS <b>Versus</b> SYED SARIFUDDIN AHMED and 2 ORS	MR. J SARMAH	
11	MACApp./607/2022	SMT ARATI SAIKIA @ ARATI BORDOLOI SAIKIA <b>Versus</b> SRI MONUJ KR BORAH AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATTA MS R DEVI
12	MACApp./609/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> CHAITALI DEB AND 4 ORS. F	MR. K K BHATRA MR D BHUYAN MS R GANGAWAT	
	<b>WITH</b> I.A.(Civil)/2645/2022 <b>in</b> MACApp./609/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> CHAITALI DEB AND 4 ORS. F	MR. K K BHATRA MR D BHUYAN MS R GANGAWAT	
	<b>WITH</b> I.A.(Civil)/2646/2022 <b>in</b> MACApp./609/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> CHAITALI DEB AND 4 ORS.	MR. K K BHATRA MR D BHUYAN MS R GANGAWAT	
		<b>ORDERS</b>		
13	I.A.(CrI.)/621/2017 WITH OFFICE NOTE <b>in</b> CrI.A./299803/2017	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> AMARJYOTI BEZBARUAH and 15 ORS,	MR. S C KEYAL SC, CBI	S K LAHKAR MR. A K PURKAYASTHA(R-8) D TALUKDAR MR. M K MAJUMDAR(R-8) MR. G CHOUDHURYR-6and7, 9 to 16 MR. S DAS(R-8) P CHOUDHURY MR. K K GOSWAMI(R- 6&7, 9 to 16)
	<b>WITH</b> CrI.A./299803/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI AMARJYOTI BEZBARUAH and 15 ORS	MR.S C KEYAL	
	<b>WITH</b> CrI.L.P./85/2017	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> AMARJYOTI BEZBARUAH and 15 ORS,	MR.S C KEYAL SC, CBI	MR S DAS MR. G CHOUDHURY(R-6&7, 9 to 16) MR.K K GOSWAMIR-6and7, 9 to 16
14	I.A.(Civil)/1158/2017 <b>in</b> MFA/278018/2016	SMTI KALYANI SARKAR <b>Versus</b> NANDAN BHOWMIK		
	<b>WITH</b> MFA/278018/2016 (Filing Number)	SMTI KALYANI SARKAR <b>Versus</b> SRI NANDAN BHOWMIK	MR.K M HALOI MR.A K DEKA	
15	CrI.L.P./60/2018 WITH OFFICE NOTE <b>in</b> CrI.A./306502/2017	RATUL LAHKAR <b>Versus</b> MRINAL CHANDRA DAS	MR. B CHAKRAVARTY MS. P UPAMANYU MR H B BASUMATARY	
	<b>WITH</b> CrI.A./306502/2017 (Filing Number)	RATUL LAHKAR <b>Versus</b> MRINAL CHANDRA DAS		
	<b>WITH</b> I.A.(CrI.)/401/2018	RATUL LAHKAR <b>Versus</b> MRINAL CHANDRA DAS	MR. B CHAKRAVARTY MS. P UPAMANYU MR H B BASUMATARY	
16	CrI.A./234/2018 WITH LCR 4 FILES	SRI ROshan RAJ GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. M AGARWALLA MR. K BORUAH MR. P BORDOLOI	PP, ASSAM



17	I.A.(CrI.)/678/2018 <b>in</b> CrI.A./6500/2018	SHRI ANUP KUMAR DUTTA <b>Versus</b> SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA	
	<b>WITH</b> CrI.A./6500/2018 (Filing Number)	SHRI ANUP KUMAR DUTTA <b>Versus</b> SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA	
18	I.A.(Civil)/2268/2018 <b>in</b> MFA/86/2018	SMT HAMIDA KHATUN <b>Versus</b> UNION OF INDIA	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	SC, NF RLY
	<b>WITH</b> MFA/86/2018	SMT HAMIDA KHATUN <b>Versus</b> UNION OF INDIA	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	SC, NF RLY
19	CrI.A./56/2019 WITH LCR 4 FILES	SRI KULAI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	PP, ASSAM
20	CrI.L.P./63/2019 <b>in</b> CrI.A./4388/2019	SRI DEVDULAL SHARMA <b>Versus</b> SRI NITYANANDA BARUAH AND ANR	MR. S K BHATTACHARYYA MR. B SINHA	MR. S SARMA (R1) MR. R HAZARIKA (R1) MR. C CHAKRAVARTY (R1) MR D DAS (R1) PP, ASSAM
	<b>WITH</b> CrI.A./4388/2019 (Filing Number)	SRI DEVDULAL SHARMA <b>Versus</b> SRI NITYANANDA BARUAH AND ANR		
21	CrI.L.P./92/2019 WITH OFFICE NOTE <b>in</b> CrI.A./10680/2019	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. <b>Versus</b> SRI RATUL GOGOI AND ANR	MR H GUPTA MR. M CHOUDHURY MS. R M SARMAH MR RIZWAN YASIN	PP, ASSAM
	<b>WITH</b> CrI.A./10680/2019 (Filing Number)	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. <b>Versus</b> SRI RATUL GOGOI AND ANR		
22	CrI.L.P./94/2019 WITH OFFICE NOTE <b>in</b> CrI.A./10318/2019	FIROJ HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM MR. S K SHARMA
	<b>WITH</b> CrI.A./10318/2019 (Filing Number)	FIROJ HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR		
23	CRP/142/2019	RAHIMUDDIN <b>Versus</b> DIPALI HAZARIKA AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. R J BORDOLOI (R1) MR J C GOGOI (r-1,2,3) MR. B P SINHA (r-1,2,3) MR. R ALI (R1)
24	CRP/74/2020	ON THE DEATH OF HAJI RASHID ALI LASKAR HIS LEGAL HEIRS IKBAL AHMED LASKAR AND 6 ORS <b>Versus</b> ABDUL MALIK LASKAR	MR. J LASKAR	MR. N H BARBHUIYA MS N J BEGUM
25	I.A.(Civil)/506/2020 WITH LCR <b>in</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
	<b>WITH</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR.B D GOSWAMI MS.H DEKA MS.P DUTTA	MR.Z MUKIT(R-1) MR.A SATTAR R-1 MR.A DAS(R-2) MR.J P DAS(R-2)
	<b>WITH</b> I.A.(Civil)/511/2020 <b>in</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR

	<b>WITH</b> I.A.(Civil)/513/2020 <b>in</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
26	I.A.(Civil)/2418/2021 <b>in</b> CRP/3/2021	SITARAM THAKURBARI, <b>Versus</b> RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. N BHARALI MR D J DAS
	<b>WITH</b> CRP/3/2021 CAVT. NO. 00432/021,	SHRI SITARAM THAKURBARI AND 2 ORS. <b>Versus</b> RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. K N CHOUDHURY (R-2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MR. B D DEKA (R-4) MS. N UPADHYAY (R-4,5) MR. M DAS (R-4) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N CHAUDHURY (R-4) N GAUTAM (R-2,3) MR A BHATRA (R-4) MR A DEKA (R-4) FOR CAVEATOR
27	CrI.L.P./7/2022 <b>in</b> CrI.A./9783/2021	THE STATE OF ASSAM <b>Versus</b> DHRUBAJYOTI BARUAH		
	<b>WITH</b> CrI.A./9783/2021 (Filing Number)	THE STATE OF ASSAM <b>Versus</b> DHRUBAJYOTI BARUAH E		
28	MFA/12/2022 WITH LCR	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MS. M CHATTERJEE MS. M ACHARYYA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	<b>WITH</b> I.A.(Civil)/197/2022 <b>in</b> MFA/12/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MS. M CHATTERJEE MS. M ACHARYYA	
29	Tr.P.(CrI.)/21/2022	MASTUFA HUSEN AND 2 ORS. <b>Versus</b> MAHAMADUR RAHMAN AND ANR.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	PP, NAGALAND
30	CRP/35/2022	BIMAL CHANDRA BISWAS <b>Versus</b> ARUP KARMAKAR	MR. R BARUAH MR. A IKBAL	MS. R CHOUDHURY MS. SUDAKSHINA K. MS. P BARUAH
	<b>WITH</b> I.A.(Civil)/952/2022 <b>in</b> CRP/35/2022	BIMAL CHANDRA BISWAS <b>Versus</b> ARUP KARMAKAR	MR. R BARUAH MR. A IKBAL	
31	MFA/36/2022 WITH LCR	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MS. M CHATTERJEE MS. M ACHARYYA	
	<b>WITH</b> I.A.(Civil)/533/2022 <b>in</b> MFA/36/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MS. M CHATTERJEE MS. M ACHARYYA	
32	MFA/49/2022 WITH LCR	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	<b>WITH</b> I.A.(Civil)/746/2022 <b>in</b> MFA/49/2022	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	
33	MFA/56/2022 WITH LCR	UNION OF INDIA <b>Versus</b> M/S CEMENT MANUFACTURING CO. LTD.	MR. B K DAS MR H P GUWALA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA

	<b>WITH</b> I.A.(Civil)/782/2022 <b>in</b> MFA/56/2022	UNION OF INDIA <b>Versus</b> M/S CEMENT MANUFACTURING CO. LTD.	MR. B K DAS MR H P GUWALA	
34	MFA/74/2022 WITH LCR	GAUTAM BARMAN <b>Versus</b> THE UNION OF INDIA	MR. M TALUKDAR	MR. K GOGOI SC, NF RLY
35	MFA/75/2022 WITH LCR	SHANTANA KHAKHLARI AND ANR. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. D J DAS SC, NF RLY
36	MFA/80/2022 WITH LCR	RUMINA BEGUM AND 3 ORS. <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	MR. S K MEDHI ASSTT.S.G.I.
37	I.A.(Civil)/2440/2022 IN CRP(I/O) 248/2019(D/O) <b>in</b> CRP(IO)/248/2019	BANKIM CH. PAUL AND 2 ORS. <b>Versus</b> DIPAK RANJAN PAUL	MR G J SAIKIA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. A J DAS MR. B SARMAH MR P DEKA MR G RENGMA
	<b>WITH</b> I.A.(Civil)/2441/2022	BANKIM CH. PAUL AND 2 ORS. <b>Versus</b> DIPAK RANJAN PAUL	MR G J SAIKIA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B SARMAH
<b><u>STAY MATTERS</u></b>				
38	CRP(IO)/13/2015	SMTI MADHABI TALUKDAR and 5 ORS <b>Versus</b> SMTI LAKHI PATOWARY and 4 ORS	MR.R SARMA MR.D HAZARIKA	MR.S J SARMA MR.S N ADHYAPAKR-2TO5
39	CrI.Pet./57/2018	ANJANA DAS <b>Versus</b> THE STATE OF ASSAM	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR I AHMED (R2) PP, ASSAM
40	CRP(IO)/389/2018	ABDUL MONNAF AHMED <b>Versus</b> ABU BAKKAR SHEIKH AND 10 ORS	MR A RAHMAN	GA, ASSAM (R- 4) MR. S A AHMED[R1,R2(A)- R2(D), R3(B)-R3(E)] MR. R A CHOUDHURY [R1,R2(A)-R2(D), R3(B)- R3(E)] MR. S A AHMED[R1,R2(A)- R2(D), R3(B)-R3(E)]
41	CrI.Rev.P./488/2018 WITH LCR 2 FILES	FULCHAN ALI <b>Versus</b> THE UNION OF INDIA	MR. A MANNAF	MR. B K DAS SC, NF RLY
42	CrI.Rev.P./122/2019 WITH LCR 2 FILES	LUTAN DAS AND ANR. <b>Versus</b> M/S. COMPUTECH INDIA	MR. K K NANDI MR. A J GHOSH MR K K S ROY	MR. D GOGOI MR A JAIN
	<b>WITH</b> I.A.(CrI.)/244/2019 <b>in</b> CrI.Rev.P./122/2019	LUTAN DAS AND ANR. <b>Versus</b> M/S. COMPUTECH INDIA	MR. K K NANDI MR. A J GHOSH MR K K S ROY	
43	CrI.Pet./313/2019	MUSLIM ALI <b>Versus</b> ABDUR RASHID MANDAL	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. A M BORA MR M SHELIM MS. C CHOUDHURY
44	CRP(IO)/351/2019	INOO HAZARIKA <b>Versus</b> ROHIMA HAZARIKA AND 14 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R P GUPTA
45	CRP/57/2020	SAFIUR RAHMAN LASKAR AND 17 ORS. <b>Versus</b> HEFAJUL HUSSAIN LASKAR	MS F AHMED MR. S K GHOSH	MS. N DEY (R-1)
46	CrI.Pet./394/2021 WITH LCR 1 FILE	SUMIR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR MINTU SAIKIA (r-2) PP, ASSAM

47	CRP/48/2022 WITH LCR	DILIP KUMAR KANKARIA <b>Versus</b> ON THE DEATH OF USHA DEVI AGARWAL, HER LEGAL HEIRS RAJKUMAR AGARWAL AND ANR	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR G JALAN MS B DAS
48	CRP(IO)/63/2022	SYED JAMIR ALI AND 10 ORS <b>Versus</b> SYED MOKIB ALI AND 5 ORS	MD M S ALI	MR. R BARUAH MR. A IKBAL
49	CRP(IO)/97/2022	NURUN NISSA <b>Versus</b> SMT. ANJALI DAS	MR. P J SAIKIA MS. M KECHII	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA
50	CRP(IO)/167/2022	SATHIKARAPA RAIJE GOIRAH <b>Versus</b> LACHIT DAS AND 2 ORS	L K BORAH MR H DAS MR BHARGAV DAS	MR. M U MAHMUD MR B C TALUKDAR (R- 1,2,3) MS. S BIN MR K TALUKDAR (R-1,2,3) MR S H MAHMUD Q A AKHTAR MR S ISLAM

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,19th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 21**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### JUDGMENT

1	MACApp./201/2018 (AT 10:30 AM)	THE RELIANCE GENERAL INSURANCE CO <b>Versus</b> SMTI CHANDRAPRABHA KALITA and 2 ORS	MR R BARUAH MR.R BARUAH MR A J SAIKIA MR A J SAIKIA MR N N BHUYAN MR.B KALITA MR U K DUTTA MR B KALITA	MR. K K DUTTA MS.J KALITA(R-1) MR D S DEKA MS.D TALUKDAR(R-1) MR.D C BARMAN(R-1)
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#### ADMISSION

2	MACApp./597/2018  <b>WITH</b> I.A.(Civil)/2380/2018 <b>in</b> MACApp./597/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI JADUMONI MEDHI AND 3 ORS  NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI JADUMONI MEDHI AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR  MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
3	MACApp./117/2021	MD. NURMAHMUD ALI AND ANR <b>Versus</b> M/S NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. K K DUTTA MR. D TALUKDAR	
4	MACApp./158/2021 WITH LCR, FIXED  <b>WITH</b> I.A.(Civil)/2583/2022 <b>in</b> MACApp./158/2021	M/S UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> MAYA YADAV AND 4 ORS.  MAYA YADAV AND 2 ORS. <b>Versus</b> M/S UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS.	MS N NATH MR. M DUTTA  MR S MUKTAR	MR S MUKTAR (R-1 TO 3) MR. A MANNAF MD A S ALI  MR. M DUTTA
5	CRP/20/2022 WITH LCR, FIXED	NABIR HUSSAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N C BAROOAH MR. S M SARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

6	MACApp./482/2022	LAILI BEGUM <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	MR D J HALOI
7	MACApp./567/2022	SUBHAM KANU <b>Versus</b> KANCHA ALI AND 2 ORS (D)	MR. B K DAS MD S ALI MR D J ADHIKARY	
8	MACApp./577/2022	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI RAJU DUTTA and 2 ORS	MR.R C PAUL MS S ROY	
	<b>WITH</b> I.A./2/2022 <b>in</b> MACApp./577/2022	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RAJU DUTTA and 2 ORS	MR.R C PAUL MS S ROY	
9	MACApp./585/2022	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR R ISLAM
	<b>WITH</b> I.A.(Civil)/2593/2022 <b>in</b> MACApp./585/2022	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI BHANUMOTI BARMAN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS J ROY	MR. R ISLAM
10	MACApp./628/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DIBYANI SRIVASTAVA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. P HAZARIKA MR. H S BORAH
	<b>WITH</b> I.A.(Civil)/2668/2022 <b>in</b> MACApp./628/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI. DIBYANI SRIVASTAVA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. P HAZARIKA MR. H S BORAH
11	MACApp./658/2022	JAYANTI CHURNAKAR AND ANR. <b>Versus</b> AMIT PYNE AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	
12	MACApp./695/2022	THE NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> HAPPY DAS @ HEPI AND 5 ORS	MR. A DUTTA MRS. P M DUTTA	MR. M TALUKDAR MR. M TALUKDAR MR. A SHAKIL
	<b>WITH</b> I.A.(Civil)/2835/2022 <b>in</b> MACApp./695/2022	THE NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> HAPPY DAS @ HEPI AND 5 ORS	MR. A DUTTA MRS. P M DUTTA	MR. M TALUKDAR MR. M TALUKDAR MR. A SHAKIL
<b>ORDERS</b>				
13	MACApp./13/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SHAMS UDDIN LASKAR AND ANR.	MS.L SARMA MR.S S SARMA	MR M J QUADIR (R2) MR. K MIRA (R2)
14	MACApp./174/2015	SMT BALJINDER KAUR <b>Versus</b> SRI GAUTAM KUMAR DAS and ANR	MR.A R AGARWALA	MR.A TALUKDAR(R-3) MR.K K BHATTAR-3 MR.J JOHN(R-3) MR.L SARMA(R-3)
15	MACApp./68/2017 (QUANTUM), WITH LCR	MD ABDUL NOOR BARBHUIYA and ANR <b>Versus</b> MD NOOR UDDIN LASKAR and 4 ORS	MR.M TALUKDAR MS.D KALITA	
16	MACApp./69/2017 (QUANTUM), WITH LCR	MUSTT REJINA BEGUM <b>Versus</b> RAKHI BHAWAL and ANR	MR.S C BISWAS MR.R DE MS.U NANDA MR.D BANIA	MR. U K DUTTA MR. B KASHYAP MR K BORAH
17	MACApp./129/2017 WITH LCR	ON THE DEATH OF NIRMAL KUMAR DAS HIS LEGAL HEIRS MITALI DAS and 2 ORS. <b>Versus</b> THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR.	MR.S C KEYAL MS.P BARUAH MR.K BURAGOHAIN	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN

18	MACApp./222/2017	SRIMATI ARATI HALOI <b>Versus</b> RAJESH PRASAD SAH and 4 ORS,	MR. D SAIKIA MR. R BARUAH MR. K K DUTTA MR. B GOGOI MR. P NAYAK MR. A DEKA	MR. R K BHATRA MR. B K DAS MS P HUJURI MS. C MOZUMDAR (R5) MR. S P SHARMA (R5) MR D BHUYAN MS M N KONYAK
19	MACApp./224/2017 WITH LCR	MISS RUMI BAGUM and 2 ORS <b>Versus</b> SRI RATAN BHADUR SARKI and 2 ORS	MR.D K KALITA MR.K K PARASAR	MS.M SAIKIA(R-3) MS.P BORTHAKURR-3 MRRAJU GOSWAMI(R-3)
20	MACApp./227/2017 WITH LCR	MUSLIM ALI and ANR <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED and ANR	MR.A R AGARWALA MR.S SINGH	MR.A TALUKDAR(R-1) MR.K K BHATTA(R-1) MS.J TALUKDARR-1
21	MACApp./388/2017 WITH LCR	MRS SULTANA BEGUM and ANR <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD and 2 ORS	MR.I A TALUKDAR MS.P BARMAN	MR. R GOSWAMI MR. R R Gogoi MS. P BORTHAKUR
22	MACApp./608/2017 (QUANTUM), WITH LCR	SRI AMAL BORAH <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MS.S D SAIKIA	MR. A DUTTA MRS. P M DUTTA
23	MACApp./221/2018 WITH LCR(PHOTOCOPY)	MUSTT BULUWARA BEGUM AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL MR. M UDDIN	MR. R C PAUL MS L DAS
24	MACApp./819/2018 (QUANTUM), WITH LCR	JAHANARA BEGUM AND 2 ORS <b>Versus</b> SRI SANJIB BORO AND 3 ORS	MR R BARUAH MR D KALITA MR. U K DUTTA MR. B KASHYAP	MR. R C PAUL (R4) MR. R GOSWAMI (R3) MS. M SAIKIA (R3) MS. P BORTHAKUR (R3) MS L DAS (R4)
25	MACApp./832/2018 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MD. ABDUR RAHMAN and 6 ORS,	MR. K N CHOUDHURY MS. L SHARMA MR. K K BHATTA MR. K K BHATTACHARYYA MR. M MAHANTA MS. R DEKA MR. J JOHN	MR. M HAQUE(R- 1-3) MS. R D MOZUMDAR(R-8) MR. A R SIKDAR MR. M H TALUKDAR(R- 6&7) MS. M DEKA(6&7) MS. A DAS(R- 1-3) MR. S ALAM( R-6 & 7)
26	MACApp./859/2018	MRS. TULU DAS and ANR <b>Versus</b> THE REGIONAL MANAGER M/S NATIONAL INSURANCE COMPANY LIMITED and ANR	MR. S K GOSWAMI MR. C M MAHANTA MS. D PAUL	MR H BURAGOHAİN MR. G PHUKAN MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. S ROY (R-1) MR. B J MUKHERJEE MS. P BORTHAKUR (R1) MS. I DAS (R-1) MR. C PRADHAN
27	MACApp./940/2018 WITH LCR	MD MAHAMMAD ALI AND 3 ORS <b>Versus</b> MD NAZRUL ISLAM AND ANR	MR. P SUNDI MS D DEKA	MR. A DUTTA (R2)
28	MACApp./980/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI MOITRAYEE BURAGOHAİN PHUKAN AND 6 ORS	MR. S K GOSWAMI MR R SHARMA MR. B K GOSWAMI	MR. P HAZARIKA MR. S BANIK (r-1,3,4) MR. H S BORAH MR M CHETIA (r-1,3,4) MR N AHMED (r-1,3,4)
29	MACApp./1014/2018 (QUANTUM), WITH LCR	SUDARSAN YADAV @ MUNNA YADAV <b>Versus</b> RUMA ROY AND ANR	MR. A R AGARWALA	MR S S SHARMA (R2) A G CHOUDHURY MS L SHARMA (R2) MR. B J MUKHERJEE (R2)
30	MACApp./149/2021 (QUANTUM), WITH LCR	DEBOJIT KONWAR AND 2 ORS <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MS. S KHANIKAR MS. P BARUAH MS. A RANA	MR. A J SAIKIA MR. B KAKATI MS U DAS MR G S BORO
31	MACApp./221/2021	HAZARAT ALI <b>Versus</b> BAJAJ ALLIANCE GENERAL INSURANCE COMPANY LTD. AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. K K BHATTA (R-1) MS JONA TALUKDAR (R-1) MS R DEVI (R-1)

32	MACApp./226/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> RIMLI SIVAM AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-2) MR Z HUSSAIN MS B B AHMED
33	MACApp./227/2021 WITH LCR	SAMITRA DEKA @ SUMITRA DEKA <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	MR D J HALOI (R1)
34	MACApp./288/2021 (QUANTUM)	JIBAN JYOTI BHARALI <b>Versus</b> M/S ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR D MONDAL	MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	<b>WITH</b> CO/14/2022 <b>in</b> MACApp./288/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> JIBAN JYOTI BHARALI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
35	CRP(IO)/29/2022 FIXED	BIDHAN PAUL AND 2 ORS <b>Versus</b> JAGADISH PAUL AND 2 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR F U BARBHUIYA (r-1,2) MS S DAS (r-1,2)
	<b>WITH</b> I.A.(Civil)/2767/2022 <b>in</b> CRP(IO)/29/2022	BIDHAN PAUL AND 2 ORS <b>Versus</b> JAGADISH PAUL AND 5 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI	
36	MACApp./382/2022	SRI PRABODH CH DAS <b>Versus</b> MD. MAKIBUR RAHMAN AND 2 ORS	MR. N KALITA MR. M DAS	MR. K K BHATTA MS R DEVI
37	I.A.(Civil)/799/2022 MAC.APP. 105/2017(D/O) <b>in</b> MACApp./105/2017	KOHIMA BIBI and 3 ORS <b>Versus</b> THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and ANR		MR. S DUTTA
38	I.A.(Civil)/1456/2022 <b>in</b> RFA/4618/2022	KHABIRUDDIN ALI AND 5 ORS. <b>Versus</b> RAMJI SINGH AND 17 ORS.	MR. B CHOWDHURY MR. S R ISLAM	MR. R K BHATRA MR. B D DEKA MR A BHATRA FOR CAVEATOR
	<b>WITH</b> RFA/4618/2022 (Filing Number)	KHABIRUDDIN ALI AND 5 ORS. <b>Versus</b> RAMJI SINGH AND 17 ORS. F	MR. B CHOWDHURY	
<b>HEARING</b>				
39	MACApp./61/2015 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MOHA DEVI and ANR.	MR.S S SHARMA MS.L SHARMA MR.R SHARMA MS.F KHAN	MR.P J SAIKIA (R- 1) MR.A K GUPTA(R- 1) MS.M KECHIIR- 1
40	MACApp./329/2016 WITH LCR	SMTI RUPESWARI RABHA RAY and 3 ORS <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD and 2 ORS	MR. M KHAN MR.A R SIKDAR MR. A BURAGOHAIN MR. J RAHMAN MR.M H TALUKDAR MR. S ALAM	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
41	<b>WITH</b> MACApp./179/2019	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI. DIPALI ROY and 3 ORS	MR. S DUTTA MS. N MODI MS. P DEHINGIA MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. M KHAN (R-1,2) MR. A R SIKDAR (R-1) MS. S PARVEEN (R-1) MR. A BURAGOHAIN (R- 1,2) MR. J RAHMAN (R-1,2) MR. M H TALUKDAR (R-1)
	<b>WITH</b> I.A.(Civil)/1068/2019 <b>in</b> MACApp./179/2019	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI. DIPALI ROY and 3 ORS.	MR. S DUTTA MS. N MODI MS. P DEHINGIA MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. A R SIKDAR MS. S PARVEEN (R-1) MR. M H TALUKDAR (R-1)
42	MACApp./518/2019 WITH LCR	SRI SANJEEB LAHKAR <b>Versus</b> THE DIVISIONAL MANAGER, M/S UNITED INDIA INSURANCE CO. LTD	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. R C PAUL MS M BHARATI

**STAY MATTERS**



43	CRP(IO)/61/2019	FOTU SK. @ MOHAMMAD ALI AND 3 ORS. <b>Versus</b> BABU SK. AND 9 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM DR. K U AHMED (R1-R3)
44	CRP(IO)/421/2019 FIXED	KESARI CHAND GOEL <b>Versus</b> SANTOSH KUMAR AGARWAL AND 6 ORS	MR D MAZUMDER MR. S BISWAS MR. C PRADHAN	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS
45	CRP/77/2021 FIXED	SMTI IBEMHAL SINGHA <b>Versus</b> IRABAT SINGHA AND 8 ORS.	MR. D MAZUMDAR MR. S BISWAS MS D DEVI	MR. D CHAKRABARTY (R-1,5,7,8)
46	CRP(IO)/112/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> JOYDEEP PHONGLO AND 13 ORS.	MR A DASGUPTA MR G GOSWAMI	
	<b>WITH</b> I.A.(Civil)/2275/2021 <b>in</b> CRP(IO)/112/2021	JOYDEB PHONGLO AND 13 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA MR P BHATTACHARJYA	MR G GOSWAMI
47	RFA/137/2017  CAVT. NO. 1320/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4269/2017 <b>in</b> RFA/137/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4027/2018 <b>in</b> RFA/137/2017	JOYDEB PHONGLO AND 13 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	<b>WITH</b> I.A.(Civil)/4089/2018 <b>in</b> RFA/137/2017	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
48	CRP(IO)/25/2022	BHASKAR DEB AND ANR <b>Versus</b> GANGESH DAS AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MS. T SOM (R-2.1,2.2,2.3,2.4) MR H DAS (R-2.1,2.2,2.3,2.4) MS. L ISLAM (R-2.1,2.2,2.3,2.4)
49	CRP(IO)/31/2022	SUBODH RANJAN DEB <b>Versus</b> ON THE DEATH OF SUDHIR BEHARI DEB, HIS LEGAL HEIRS SMTI. MANJU DEB AND 4 ORS.	MR S DAS MR K DEKA	MS. P BHATTACHARYA (r-2) MS. P BHATTACHARYA (r-2) MR. A BORUA MR B S DEKA (r-2)
50	CRP(IO)/145/2022	ARUN CHANDRA NATH AND ANR. <b>Versus</b> SMT. KHIRODA KAKATI DAS AND ANR	MR. S SHARMA MS. P TALUKDAR	MR D MAHANTA
51	CRP(IO)/165/2022	AKLAS UDDIN <b>Versus</b> MUKTAR AHMED AND 6 ORS	MR. B C DAS MR. S H RAHMAN	

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LEAVE NOTE OF ADVOCATES FOR 19/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
8)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
9)	MR. A SARMA	21-09-2022	To	29-09-2022
10)	MS. B M CHETRI	14-09-2022	To	23-09-2022
11)	MR. N H LASKAR	16-09-2022	To	20-09-2022
12)	MR. S C KEYAL	16-09-2022	To	25-09-2022
13)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
14)	MR S T ADNAN	19-09-2022	To	23-09-2022
15)	MR. S SHARMA	19-09-2022	To	19-09-2022
16)	MR. A K PURKAYASTHA	19-09-2022	To	19-09-2022
17)	MR. A BHATTACHARYA	16-09-2022	To	19-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday, 19th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 23

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./5/2011 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	KAPIL DEV GOSWAMI, <b>Versus</b> THE STATE OF ASSAM,	MR.N SARKAR MSK KALITA MR.N N JHA	PP, ASSAM
2	Crl.A./27/2011 WITH LCR 2 FILES, FIXED	UNION OF INDIA, <b>Versus</b> SUSHIL AGARWAL and 2 ORS,	H K DAS U K GOSWAMI	MR.M MAHANTA MS.R DEKA MR.R DUBEY
3	Crl.A./179/2011 WITH LCR 6 FILES	ANANTA CHANGMAI and 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR.A KHANIKAR MR.B KALITA MRS.P BORA	PP, ASSAM
4	<b>WITH</b> Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR.P K MUNIR MRB B BARUAH	PP, ASSAM
5	Crl.A./211/2011 WITH LCR 5 FILES	ZAIN UDDIN CHOUDHURY <b>Versus</b> STATE OF ASSAM	MR.A K TALUKDAR MR.F K R AHMED MR.Z RAHMAN	PP, ASSAM
6	Crl.A./377/2013 WITH LCR 5 FILES, FIXED	KAMAL SAHA <b>Versus</b> STATE OF ASSAM	MS. B SARMA	PP, ASSAM

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